

17.04.2025

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REGULAR MATTER

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DIVISION BENCH-I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

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REGULAR MATTERS

1. W.P. (C) 3933/2018 CM APPL. 53122/2018 IST 5 CASES	NIPUN KUMAR MALHOTRA Vs. UNION OF INDIA AND ORS.	DEHADRAI AND CO., SHAILESH MADIYAL, DR SUSHIL KUMAR GUPTA, JASWANT RAI AGGARWAL, GAUTAM JHA, B S ARORA, SUDHANSHU PRAKASH
2. FAO (COMM) 29/2022 CM APPL. 8304/2022 CM APPL. 8305/2022	M/S SVR ENGINEERS Vs. DELHI METRO RAIL CORPORATION LTD.	PRAVEEN AGRAWAL, S S SASTRY
3. FAO (COMM) 36/2022 CM APPL. 11304/2022	HEMANT SINGH Vs. GRANT THORNTON INDIA LLP	JAI GUPTA, AMBAR QAMARUDDIN
4. FAO (COMM) 47/2022 CM APPL. 15362/2022	UNION OF INDIA Vs. M/S ARORA CONSTRUCTIONS COMPANY PVT. LTD.	RIPUDAMAN SINGH BHARDWAJ, AADITYA VIJAY KUMAR
5. RFA (COMM) 5/2022 CM APPL. 23078/2022 CM APPL. 6597/2022 WITH RFA (COMM) 55/2022	KALINDEE VNC JV & ORS. Vs. ENPEECON	D&V LEGAL, MANBHAR MITTAL
6. RFA (COMM) 55/2022 CM APPL. 37484/2022 CM APPL. 37485/2022	ENPEECON Vs. KALINDEE VNC JV & ORS.	MANBHAR MITTAL, D&V LEGAL

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7. RFA (COMM) 11/2022 CM APPL. 11696/2022 CM APPL. 11699/2022 CM APPL. 56311/2023	SUBHASH DIWAN Vs. MS DEVRAHA COMMUNICATIONS LIMITED	GURJEET SINGH, BARINDER SINGH MALIK
8. RFA (COMM) 42/2022	CMI LIMITED Vs. LADHU RAM AND SONS & ORS.	RAM SHANKAR, MOHIT SETH, SWECHCHA MISHRA

COURT NO. 37
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REGULAR MATTERS

1A RFA (COMM) 70/2023	M/S AVIAXPERT PVT LTD Vs. DELEX CARGO INDIA PVT. LTD AND ANR & ANR. (SUB. TO OVERNIGHT PART HEARD)	SUMIT KUMAR SHUKLA, GAUTAM SWARUP
1. ITA 560/2005	M/S SRJ SECURITIES LTD Vs. ADDITIONAL COMMISSIONER OF INC	RISHI AGRAWALA, J.R. GOEL, SAUBHAGYA AGGARWAL, ZOHEB HOSSAIN, NEHA TANDON, B.S. SHUKLA & CO.
2. ITA 1007/2005	SCOMMISSIONER OF INCOME TAX, D Vs. M/S NATIONAL PANASONIC INDIA P	M S SYALI, S AGGARWAL
3. ITA 1012/2005	COMMISSIONER OF INCOME TAX XI Vs. MRS. MADHU JAN	SANJEEV SABHARWAL, ZOHEB HOSSAIN
4. ITA 1064-67/2005	PUNJAB NATIONAL BANK THR. ASST. Vs. DEPUTY COMMISSIONER OF INCOME	DHRUV METHA, YASHRAJ SINGH, KARAN KHANNA, P L BANSAL, VISHNU SHARMA
5. ITA 1097/2005	COMMISSIONER OF INCOME TAX V Vs. M/S NEW LIGHT APPARELS LTD.	SATYEN SETHI
6. ITA 1109/2005	THE COMMISSIONER OF INCOME TAX Vs. M/S SAMTEL COLOR LTD.	J R GOEL

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7. ITA 1115/2005	COMMISSIONER OF INCOME TAX ARA Vs. SUBRATA ROY SAHARA, LUCKNOW	AAROHI BHALLA
8. ITA 1118/2005	COMMISSIONER OF INCOME TAX Vs. M/S DIWAKAR ENGINEERS LTD.	ST. COUNSEL (TAX)
9. ITA 1131/2005	COMMISSIONER OF INCOME TAX Vs. M/S DALMIA RESORTS INTERNATION	VISHNU SHARMA, JITENDER SAINI
10. ITA 1162/2005---- 	NATIONAL AGRICULTURAL COOP.MKT Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
11. ITA 1163/2005 	NATIONAL AGRICULTURAL M.F.OF I Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
12. ITA 1164/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, M P RASTOGI, K N AHUJA, D M SAHNEY
13. ITA 1166/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAHNEY, M P RASTOGI, K N AHUJA
14. ITA 1168/2005----	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, D M SAHNEY, K N AHUJA, J R GOEL, M P RASTOGI

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REGULAR MATTER

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DIVISION BENCH- III
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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1. LPA 754/2011	SURESH KUMAR SUD & ORS VS. UNION OF INDIA & ORS	PREM KUMAR, ARJUN MITRA, ANUJ AGGARWAL
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REGULAR MATTERS

1. W.P. (C) 21421/2005 W.P. (C) 21422-21423/2005	SANDEEP KHURANA & ORS. Vs. GOVT. OF N.C.T. OF DELHI & ANR	MR. SONDHI NARULA DALAL, MR. SANJEEV NARULA, SATYAKAM
2. W.P. (C) 8217/2006 CM APPL. 6071/2006	T.K.A. PADMANABHAN Vs. UOI & ORS.	PET. IN-PERSON, MANU MRIDUL, RAGHUPATHY RAMACHANDRAN
3. W.P. (C) 15031/2006 CM APPL. 11931/2006 WITH W.P. (C) 13676/2006	MINISTRY OF RAILWAYS Vs. THE ASSESSING AUTHORITY & ORS.	NEERA GUPTA, R.A. IYER, RAJ BATRA, KISHAN KUMAR
4. W.P. (C) 16454/2006	SHARP BUSINESS SYSTEMS INDIA L Vs. UOI & ANR	J.K. MITTAL, SACHIN PURI, SUNIL UPADHYAY, SONIA SHARMA
5. W.P. (C) 16714/2006----- WITH W.P. (C) 1049/2007 	M/S TIRATH RAM SHAH CHARITABLE Vs. COMMISSIONER OF VALUE ADDED TAX	MR. A.C. CHAWLA, MR. RAJ BATRA, SANJOY GHOSE
6. W.P. (C) 1049/2007 WITH W.P. (C) 16714/2006 	ESCORTS HEART INSTITUTE & RES. Vs. THE COMMISSIONER OF TRADE & TAX	PRADEEP JAIN, H.L. TENEJA

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REGULAR MATTER

7 . W.P. (C) 3955/2007----- WITH W.P. (C) 16714/2006	INDRAPRASTHA MEDICAL COORP. LT Vs. COMMISSIONER OF TRADE & TAX &	MR. PRADEEP JAIN,MR. H.L. TANEJA
8. ST.REF. 1/2007	CASSETTE SHOPPE Vs. COMMISSIONER OF SALES TAX E.,RAJESH MAHNA DELHI	RANDHIR CHAWLA,ABHAR
9 . W.P. (C) 3184/2007 CM APPL. 5989/2007 WITH W.P. (C) 4217/2007	BHARAT BHUSHAN SURI Vs. UOI & ANR.	MR.J.K.MITTAL,MS. ANJANA GOSAIN,MR. SUNIL UPADHYAY,MR. K.K. AGGARWAL,HARPREET SINGH,RAGHUPATHY RAMACHANDRAN
10. W.P. (C) 4217/2007	BAJAJ CAPITAL LTD. Vs. UOI & ANR	J.K.MITTAL,ANJANA GOSAIN,MR. KAILASH AGGARWAL
11 ST.APPL. 14/2008	COMMISSIONER OF VALUE ADDED TAX Vs. DHARAM PAL PREMCHAND LTD	RAJESH MAHNA,BINA GUPTA
12. W.P. (C) 8800/2008	M/S AHLUWALIA CONTRACTS (I) LTD. Vs. THE COMMISSIONER , TRADE & TAXES DEPT.	S.K. SARWAL,RAJESH MAHNA
13 LPA 744/2010----- CM APPL. 18679/2010 WITH LPA 745/2010 	CENTRAL DISTILLERY BREWERIES LTD Vs. GOVERNMENT OF NCT OF DELHI & ORS	ANJALI K VARMA,ARUNA TIKU
14 LPA 745/2010 CM APPL. 18680/2010 WITH LPA 744/2010	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	ANJALI K VARMA,ANJUM JAVED
15 LPA 794/2010 CM APPL. 19933/2010 WITH W.P. (C) 6929/2009	BALBIR DISTILLERY LTD Vs. GOVT OF NCT OF DELHI & ORS	NIRAJ GUPTA
16 W.P. (C) 6929/2009----- WITH LPA 744/2010	UNITED SPIRITS LTD. Vs. THE GOVT. OF NCT OF DELHI & ORS.	ANJALI K. VARMA,ANJUM JAVED
17. W.P. (C) 7058/2009	M/S VARDHMAN PROPERTIES LTD. Vs. THE VALUE ADDED TAX OFFICER & ORS.	A.C. CHAWLA,H.L. TANEJA,SANA ANSARI

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1A. W.P. (C) 11518/2015----- WITH W.P. (C) 5186/2016 	DR. ISHWAR SARAN SURI Vs. CENTRAL BUREAU OF INVESTIGATION & ANR	CHANDRACHUR BHATTACHARYA, AVNISH AHLAWAT, JANAK RAJ RANA, SARVESH BISARIA
2A. W.P. (C) 5186/2016----- CM APPL. 16141/2018	R.K. DABAS Vs. STATE COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING (SCERT) AND ANR	SARVESH BISARIA, AVNISH AHLAWAT, SANJAY SHARAWAT
3A. RFA(OS) 61/2019	STATE BANK OF INDIA Vs. OM PRAKASH CHOPRA & ORS	SANJIV KAKAR, ABHISHEK MOHAN SINHA

REGULAR MATTERS

1. EFA(OS) 19/2013----- CM APPL. 1462/2020 WITH EFA(OS) 21/2013 (SUB. TO OVERNIGHT PART HEARD)	VINOD KHANNA & ORS Vs. N P S BHANDARI & ANR	AB & CO, KAJAL CHANDRA, RAJENDER KUMAR AGGARWAL
2. EFA(OS) 21/2013 CM APPL. 18371/2018 CM APPL. 1464/2020 (SUB. TO OVERNIGHT PART HEARD)	SHRI P D KHANNA (DECEASED) THR LRS Vs. SHRI L R KHANNA (DECEASED) THR LRS & ORS	VIKRAM NANDRAJOG, AMIT CHAWLA, KAJAL CHANDRA, RAJESH MANCHANDA, RAJENDER KUMAR AGGARWAL
3. EFA(OS) 24/2013----- CM APPL. 1454/2020 (SUB. TO OVERNIGHT PART HEARD)	MR Y P KHANNA (D) THR LRS & ORS Vs. MR N P S BHANDARI & ORS	DEEPAK TYAGI, KAJAL CHANDRA, RAJENDER KUMAR AGGARWAL
4 MAT.APP. 75/2011 IST 5 CASES	KASHI PRASAD Vs. MADHU	BASANT K GUPTA, AJAY KUMAR UPADHYAY, CHIRAG JAMWAL

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REGULAR MATTER

5. W.P. (C) 6742/2003	PARKASH CHAND Vs. GOVT.OF NCT OF DELHI & ORS.	SHYAMBABU,PANKAJ KUMAR, JK CHOUDHARY,ADITYA MOHAN
6. W.P. (C) 6750/2003	PRABHU DAYAL Vs. CP & ORS.	ANIL SINGAL,MK BHARDWAJ,ADITYA MADAN,SUJATA KASHYAP, ANUJ AGGARWAL
7. W.P. (C) 7354/2003 CM APPL. 57476/2023	P.S.CHANDEL Vs. UOI & ORS.	S.K.SINHA,U.HAZARIKA, MUKUL SINGH,AMIT GUPTA, RAHUL SHARMA,ANIL NAG, MUKUL SINGH
8. W.P. (C) 8618/2003	B.K.SINGH Vs. UOI & ORS.	D.K.RUSTAGI,RAHUL SHARMA, R.V.SINHA,A. DASGUPTA, ANIL NAG,PRAG CHAWLA, VINIT C.SHARMA
9. W.P. (C) 8807/2003 CM APPL. 13885/2003	DAVID Vs. G.M. NORTHERN RAILWAYS & ANR.	S.N. KUMAR,SUNIL GAUTAM,JAGJIT SINGH
10 W.P. (C) 8923/2003	RAJENDRA KUMAR KATARYA Vs. UOI & ANR.	S.K.RUNGTA,M.L.SHARMA, ASHWANI BHARDWAJ
11 W.P. (C) 9461/2003	H.R.MALHOTRA Vs. UOI & ORS.	SANJAY KR.DAS,S.NIJIN,SANJAY JAIN,RUCHI JAIN
12 W.P. (C) 980/2004----- W.P. (C) 981-982/2004 CM APPL. 875/2004 WITH W.P. (C) 1786/2004 W.P. (C) 17658/2004	UOI & ORS. Vs. B.N.CHAUBEY & ORS.	R.V.SINHA,GARIMA SACHEDEVA,PRATIMA NAIN LAKRA, PRASHANTI PRASAD,POONAM SINGH,AMRITA PRAKASH,
13 W.P. (C) 17658/2004 W.P. (C) 17659-17660/2004 CM APPL. 13237/2004 WITH W.P. (C) 1786/2004	THE UOI & ORS. Vs. BADRI PRASAD PRAJAPATI	A.K.BHARDWAJ,PRASHATI PRASAD,DEEPTI,R.V.SINHA,REKHA PALLI,POONAM SINGH,AMRITA PRAKASH
14. W.P. (C) 1786/2004----- CM APPL. 1527/2004 CM APPL. 3716/2004 WITH W.P. (C) 17658/2004	UOI Vs. V.P.SHARMA	B.K.BERERA,PRASHANTI PRASAD,A.K. BHARDWAJ

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REGULAR MATTERS

W.P. (C) 13193/2009, W.P. (C) 47/2010-----FOR 17.4.2025 IN ANM SUPPL., LPA 316/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 817/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 3440/2010, W.P. (C) 4512/2010-----FOR 22.4.2025 IN ANM SUPPL., W.P. (C) 5984/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 6430/2010, W.P. (C) 7685/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 7227/2010-----FOR 24.4.2025 IN ANM SUPPL.

REGULAR MATTERS

1. LPA 746/2011	EVENT & ENTERTAINMENT MANAGEMENT ASSOCIATION Vs. UNION OF INDIA & ORS	KG BANSAL, GEETANJALI, HIMANSHU BAGA, SUMEET PUSHKARNA
2. LPA 654/2012 CM APPL. 16854/2012 CM APPL. 16856/2012	UV ENTERPRISES Vs. NEW BHARAT RICE MILLS	KG BANSAL, AASTHA DHAWAN
3. W.P. (C) 298/2011	RAM NARAIN SINGH Vs. UOI AND ORS	ABHISTH KUMAR, ABHISHEK KUMAR
4. W.P. (C) 397/2011	PRITAM DAS Vs. UOI AND ORS	SHAKEEL AHMED, , ABHIMANYU KUMAR
5. W.P. (C) 3838/2011	POONAM CHOPRA Vs. UNION OF INDIA & ORS.	SHREE PRAKASH SINHA, SOUNAK SITIMAYA DAS
6. W.P. (C) 2598/2012	CHANDRA MOHAN, SI/RT & ORS Vs. UNION OF INDIA & ORS	HD SHARMA, , R. RAVICHANDRAN
7. W.P. (C) 5756/2012	RAJESHWAR SINGH Vs. UNION OF INDIA AND ORS	

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REGULAR MATTER

8. W.P.(C) 6145/2012	PARAMJIT SINGH SALARIA AND ORS Vs. UNION OF INDIA AND ANR	JABAR SINGH
9. W.P.(C) 6196/2012	SURAJ JAISWAL AND ORS Vs. UNION OF INDIA AND ORS	
10. W.P.(C) 7593/2012	EX. CONST. SHRIPAL (SINCE DECEASED, THROUGH LR'S) Vs. UOI & ANR	SK VASHISTHA

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REGULAR MATTERS

1 . CRL.A. 269/2002 CRL.M.A. 982/2002	BANARSI DASS Vs. STATE GOVT.L OF N.C.T. OF DELH	J.M.KALIA,AKSHAY BIPIN,R.D. JOLLY,RAVINDER CHADHA
Other Case filed against same P.S.-FIR No. :(SULTAN PURI-736/1998) CRL.A. 264/2002 filed by YASHPAL (D. of Hearing : 22-11-2018) CRL.A. P.S.-FIR No. :(SULTAN PURI-736/1998)		
2. CRL.A. 337/2003	SATBIR SINGH Vs. STATE	RAJESH MAHAJAN/JAIL 1, RAVINDER CHADHA,V.K. RAINA/ROHINI JAIL,RAVINDER CHADHA
P.S.-FIR No. :(JAFFARPUR KALAN-40/2000)		
3. CRL.A. 422/2002	KAILASH SINGH Vs. STATE	RAVINDER CHADHA,SUMEET VERMA,AKSHAY BIPIN,MR. ANIL SONI,MR.RAJESH MAHAJAN/JAIL 2,THR. ROHINI JAIL,MR.V.K. RAINA,MR.FATEH CHAND GIRI/J-2

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REGULAR MATTER

Other Case filed against same P.S.-FIR No. : (MANDIR MARG-492/1998)

CRL.A. 198/2002 filed by BENI PRASAD SAXENA (Disposed on : 29-05-2002)

CRL.A. 31/2002 filed by DEVENDER KUMAR GOEL (Disposed on : 15-05-2014)

CRL.A. P.S.-FIR No. : (MANDIR MARG-492/1998)

4. CRL.A. 942/2002 STATE (GOVT. OF NCT OF DELHI) SEEMA GULATI, MUKTA
Vs. RAM KUMAR & ANR. GUPTA, RAJEEV NASEEM
CRL.A. P.S.-FIR No. : (DABRI-49/92)

5. CRL.A. 341/2003-----| NASIR AHMAD R.M.TUFAIL & CO., RAVINDER
WITH CRL.A. 347./2003 | Vs. STATE CHADHA, SUMEET VERMA
CRL.A. 387./2003 |
CRL.A. 396./2003 |
CRL.A. 508./2003 |
CRL.A. 554./2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)

CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)

CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)

CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)

CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)

CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)

P.S.-FIR No. : (HAUZ KHAS-569/1996)

6. CRL.A. 347/2003 | JAGJIT SINGH K.B.ANDLEY & CO., RAVINDER
WITH CRL.A. 387./2003 | Vs. STATE OF DELHI CHADHA, RAVINDER
CRL.A. 396./2003 | CHADHA, RAVINDER CHADHA,
CRL.A. 554./2003 | SUMEET VERMA, M.L.
CRL.A. 508./2003 | YADAV, B.S.MATHUR, ANISH
CRL.A. 341./2003 | SHRESTHA

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

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CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)

CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)

CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)

CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)

P.S.-FIR No. : (HAUZ KHAS-569/1996)

7. CRL.A. 387/2003 | NARENDER alias KITTU RAMESH GUPTA, ANIL
WITH CRL.A. 347./2003 | Vs. STATE N.C.T. OF DELHI SONI, RAVINDER CHADHA, SUMEET
CRL.A. 341./2003 | VERMA/JAIL NO.2
CRL.A. 396./2003 |
CRL.A. 508./2003 |
CRL.A. 554./2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)

CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)

CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)

CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)

CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)

CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)

17.04.2025

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REGULAR MATTER

CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

8. CRL.A. 396/2003 | MOHAMMAD NADIR KHAN | AELTEMESH REIN,ANIL SONI,
WITH CRL.A. 347./2003 | Vs. STATE OF DELHI | RAVINDER CHADHA,RAVINDER
CRL.A. 374./2003 | CHADHAA,RAVINDER CHADHA,A U
CRL.A. 387./2003 | KHAN,JAVED AHMED
CRL.A. 508./2003 |
CRL.A. 554./2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

9. CRL.A. 508/2003 | SURESH | P.D. SHARMA,RAVINDER CHADHA
WITH CRL.A. 347/2003 | Vs. STATE OF DELHI
CRL.A. 348/2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

10 CRL.A. 554/2003-----| NAND KISHORE | HARSH JAIDKLA,RAVINDER
WITH CRL.A. 508/2003 | Vs. STATE | CHADHA,MANISH KUMAR
CRL.A. 341/2003
CRL.A. 396/2003
CRL.A. 347/2003
CRL.A. 387./2003

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

11 CRL.A. 343/2003-----| NARINDER KUMAR BABBAR | PAWAN KUMAR
WITH CRL.A. 649./2003 | Vs. STATE (C.B.I.) | BAHL,H.J.S.AHLUWALIA,RAVINDER
| CHADHA,S.K. SOOD,AK
| DUTTA,NEELAM GROVER

P.S.-FIR No. : (CBI-RC9S/10S)

12 CRL.A. 649/2003-----| VASAN SADASHIV SOMAN | D.K.SINGH, A.K.
WITH CRL.A. 343./2003 | Vs. GOVT OF NCT OF DELHI | DUTT,H.J.S. AHLUWALIA,
| RICHA KAPUR, R.N. TIWARI

P.S.-FIR No. : (CBI-9/10/S/CBI)

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1 . W.P. (C) 1110/2016	HARJIT SINGH BHATIA Vs. M/S ORIENTAL INSURANCE CO. LTD. & ORS	ABINASH K. MISHRA,MADHURENDRA KUMAR,ABINASH KUMAR MISHRA
2 . W.P. (C) 1784/2016 CM APPL. 29701/2016	P K KHURANA Vs. BHARAT HEAVY ELECTRICALS LIMITED & ORS.	AMIT SETH,A K ROY
3 . W.P. (C) 2918/2016	JAG BHUSHAN Vs. UNIVERSITY OF DELHI	SUBHASH CHANDER,AMAR NATH GUPTA
4 . W.P. (C) 6526/2016	INDU MIRSR Vs. COAL INDIA LTD. & ANR	VIPUL GOEL,VIKAS NEGI,ANJALI CHAUHAN
5 . W.P. (C) 7669/2016	SHASHI ANAND Vs. UNION OF INDIA & ANR.	AMITABH KUMAR VERMA
6 W.P. (C) 8356/2016	ALOK SINHA Vs. BHARAT HEAVY ELECTRICALS LIMITED & ORS	AMIT SETH,A K ROY
7 . W.P. (C) 2870/2017 CM APPL. 12564/2017	PK SHANGOO Vs. PUNJAB NATIONAL BANK & ORS	NC GUPTA & DEEPAK SINGH, V P S TYAGI
8 . W.P. (C) 4163/2017	DR. OM VEER SINGH Vs. D.A.V. COLLEGE MANAGING COMMITTEE	SHAILENDRA BHARDWAJ,MOHAK BHADANA
9 . W.P. (C) 1110/2016	HARJIT SINGH BHATIA Vs. M/S ORIENTAL INSURANCE CO. LTD. & ORS	ABINASH K. MISHRA,MADHURENDRA KUMAR,ABINASH KUMAR MISHRA
10 W.P. (C) 1784/2016 CM APPL. 29701/2016	P K KHURANA Vs. BHARAT HEAVY ELECTRICALS LIMITED & ORS.	AMIT SETH,A K ROY
11 W.P. (C) 2918/2016	JAG BHUSHAN Vs. UNIVERSITY OF DELHI	SUBHASH CHANDER,AMAR NATH GUPTA
12. W.P. (C) 6526/2016	INDU MIRSR Vs. COAL INDIA LTD. & ANR	VIPUL GOEL,VIKAS NEGI,ANJALI CHAUHAN
13..W.P. (C) 5917/2017	MILAN PRABHAT	AMIT SETH

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REGULAR MATTER

14. W.P. (C) 6557/2017 CM APPL. 27196/2017	Vs. BHARAT HEAVY ELECTRICALS LIMITED AND ORS RAJESH CHARAN MATHUR & ORS Vs. NATIONAL TEXTILE CORPORATION LTD. & ORS	SURUCHII AGGARWAL, MANISH KUMAR VIKKEY, AJIT PUDUSSERY
15. W.P. (C) 8628/2017	J.D. CHIKHALONDE Vs. THE CHAIRMAN, CENTRAL WAREHOUSING CORPORATION (CWC)	YASH ANAND
16. W.P. (C) 8305/2018	BACHCHU SINGH Vs. FOOD CORPORATION OF INDIA	G D MISHRA, MANOJ

COURT NO. 49

HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1.. W.P. (C) 5661/2005----- CM APPL. 41545/2019 WITH W.P. (C) 17273/2006 	KAILASH KUMAR KAPUR Vs. STATE BANK OF PATIALA & ORS.	ARVIND KUMAR GUPTA, SUNIL CHAOUDHARY, VISHNU MEHRA, KARAN MEHRA
2.. W.P. (C) 17273/2006----- WITH W.P. (C) 5661/2005	KAILASH KUMAR KAPUR Vs. STATE BANK OF PATIALA & ANR	ATUL KUMAR, RAJIV B SAMAIYAR, SUNIL CHOUDHARY
3. W.P. (C) 2743/2006----- WITH W.P. (C) 674/2008 W.P. (C) 675/2008 	DR. J. P. BANERJEE Vs. CANARA BANK	N. K. HANDA, S SHEKHAR & ASSOCIATES, BHALABH GUPTA, M. V. KINI, ABHISHEK KUMAR, S. GANESH, MUKESH KUMAR, HETU ARORA SETHI
4. W.P. (C) 674/2008 	DR. J. P. BANERJEE Vs. CANARA BANK	S. GANESH, S SHEKHAR & ASSOCIATES, ANITA ABRAHAM, NAVEEN R NATH, HETU ARORA SETHI
5. W.P. (C) 675/2008-----	DR. J. P. BANERJEE Vs. CANARA BANK	S. GANESH, S SHEKHAR & ASSOCIATES, ANITA

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REGULAR MATTER

ABRAHAM, NAVEEN R NATH, HETU
ARORA SETHI

6.. W.P. (C) 18484/2006	VIJAYA RAMAKRISHNAN Vs. CHAIRMAN, GIC & ORS.	S.N.ANAND, ASHOK KUMAR ARYA
7.. W.P. (C) 6384/2007	HAMIDA TABASSUM USMANI Vs. JAMIA MILLIA ISLAMIA & ORS.	ANUSUYA SALWAN
8. W.P. (C) 7957/2011	SAVITRI DEVI Vs. UNION OF INDIA AND ORS	CHAGHEZ KHAN, ANURAG
9. W.P. (C) 2358/2012 CM APPL. 47302/2022	RAKESH KRISHAN KOHLI Vs. PUNJAB NATIONAL BANK THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR AND ANR ECTOR	KISHORE, SUBHASH C SHARMA B.K.BERERA, KRISHNA KUMAR MISHRA
10. W.P. (C) 3283/2012	KAILASH NATH LALTH Vs. PUNJAB NATIONAL BANK	K.G.MISHRA, PIYUSH SHARMA
11. W.P. (C) 4391/2013	MOHAN BHATIA & OTHERS Vs. UNION OF INDIA & OTHERS	AZHAR ALAM, SAGARI DHANDA & PRASHANT KUMAR, AMITESH KUMAR, SUDEER ASSOCIATES, GINNY J RAUTRAY ANUSHKA ASHOK BHAWNA PAL, OM PRAKASH, BHANITA PATOWARY VIVEK MANCHANDA
12. W.P. (C) 397/2014	SHYAM KUMAR Vs. THE STATE BANK OF INDIA & ORS	
13 RSA 126/2024	SMT BABY Vs. SMT GAYATRI DEVI & ANR.	SAUMYA TANDON

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CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.M.C. 3072/2011	STATE GOVT. OF NCT OF DELHI	SUNIL SHARMA, ARUNABH
CRL.M.A. 10871/2011	Vs. DR.RAVI INDER PAL SINGH	CHOWDHRY, NILESH KUMAR
Other Case filed against same P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-51/2010)		
BAIL APPLN. 1897/2010 filed by VINIT KUMAR (Disposed on : 10-01-2011)		
BAIL APPLN. 487/2011 filed by VINEET KUMAR (Disposed on : 10-05-2011)		

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BAIL APPLN. 593/2011 filed by RAVI INDER SINGH (Disposed on : 21-07-2011)
BAIL APPLN. 4/2011 filed by RAVI INDER SINGH (Disposed on : 28-01-2011)
CRL.M.C. P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-51/2010)

2. CRL.M.C. 3195/2012 DR. ABHAY KUMAR SRIVASTAVA RAVINDER SINGH, VAIBHAV SHARMA
WITH W.P. (CRL) 1673/2012 Vs. CENTRAL BUREAU OF
INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-AC1-2011-A-0001)
W.P. (CRL) 743/2013 filed by CHANDINI SRIVASTAVA (Disposed on : 09-02-2016)
CRL.M.C. 5831/2014 filed by CHANDINI SRIVASTAVA (Disposed on : 11-07-2024)
CRL.M.C. 887/2015 filed by A K SRIVASTAVA (Disposed on : 11-07-2024)
CRL.M.C. 2113/2015 filed by RATAN PAL SINGH BHATIA (Disposed on : 30-07-2015)
W.P. (CRL) 1042/2017 filed by JASWINDER SINGH BHATIA (Disposed on : 17-11-2023)
W.P. (CRL) 2225/2017 filed by GURVINDER SINGH BHATIA (Disposed on : 17-11-2023)
CRL.M.C. 6095/2023 filed by BHUSHAN LAL BAJAJ & ANR. (Disposed on : 24-08-2023)
CRL.A. 27/2024 filed by GURWINDER SINGH BHATIA (D. of Hearing : 26-01-2030)
CRL.A. 66/2024 filed by ANITA BAJAJ (D. of Hearing : 26-01-2030)
CRL.A. 69/2024 filed by BHUSHAN LAL BAJAJ (D. of Hearing : 26-01-2030)
CRL.A. 33/2024 filed by JASWINDER SINGH BHATIA (D. of Hearing : 26-01-2030)
CRL.A. 41/2024 filed by CHANDINI SRIVASTAVA (D. of Hearing : 26-01-2030)
CRL.A. 42/2024 filed by A.K SRIVASTAVA (D. of Hearing : 26-01-2030)
CRL.A. P.S.-FIR No. : (CBI-AC1-2011-A-0001)

3 . CRL.L.P. 577/2015 CENTRAL BUREAU OF SANJEEV BHANDARI,
CRL.M.A. 10992/2015 INVESTIGATION MD QAMAR ALI
Vs. VINOD KUMAR

Other Case filed against same P.S.-FIR No. : (CBI-DAI-2012-A-0018)
CRL.A. 1621/2014 filed by VINOD KUMAR VERMA (D. of Hearing : 20-AUG-15)
CRL.A. 1646/2014 filed by VINOD GUPTA (D. of Hearing : 20-AUG-15)
P.S.-FIR No. : (CBI-DAI-2012-A-0018)
(copied from the main list)

4. CRL.A. 4/2017-----| FAIZ MOHMAD ABHISHEK PRASAD, PRASANTA
WITH CRL.A. 8/2017 Vs. CENTRAL BUREAU OF VARMA
| INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-11-S-2005)
CRL.A. 9/2017 filed by PRAHLAD KUMAR THIRWANI (D. of Hearing : 04-07-2024)
CRL.A. 8/2017 filed by RAM NATH (D. of Hearing : 04-07-2024)
CRL.A. 14/2017 filed by GOKUL CHAND AGGARWAL (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-11-S-2005)

5. CRL.A. 8/2017-----| RAM NATH ABHISHEK PRASAD, ROHIT
Vs. CENTRAL BUREAU OF BHARDWAJ, PRASANTA VARMA
INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-11-S-2005)
CRL.A. 9/2017 filed by PRAHLAD KUMAR THIRWANI (D. of Hearing : 04-07-2024)
CRL.A. 4/2017 filed by FAIZ MOHMAD (D. of Hearing : 04-07-2024)
CRL.A. 14/2017 filed by GOKUL CHAND AGGARWAL (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-11-S-2005)

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6. CRL.A. 14/2017 GOKUL CHAND AGGARWAL ARIYANKA AGGARWAL, PARANJAY
Vs. C B I CHOPRA
Other Case filed against same P.S.-FIR No. : (CBI-11-S-2005)
CRL.A. 9/2017 filed by PRAHLAD KUMAR THIRWANI (D. of Hearing : 04-07-2024)
CRL.A. 4/2017 filed by FAIZ MOHMAD (D. of Hearing : 04-07-2024)
CRL.A. 8/2017 filed by RAM NATH (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-11-S-2005)
7. CRL.A. 9/2017 PRAHLAD KUMAR THIRWANI ABHISHEK PRASAD
Vs. CENTRAL BUREAU OF INVESTIGATION
Other Case filed against same P.S.-FIR No. : (CBI-11-S-2005)
CRL.A. 4/2017 filed by FAIZ MOHMAD (D. of Hearing : 04-07-2024)
CRL.A. 8/2017 filed by RAM NATH (D. of Hearing : 04-07-2024)
CRL.A. 14/2017 filed by GOKUL CHAND AGGARWAL (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-11-S-2005)
8. CRL.A. 11/2017-----| C V MADAN S SANTANAM, AVNISH AHLAWAT
WITH CRL.A. 189/2017 | Vs. CBI
Other Case filed against same P.S.-FIR No. : (CBI-2-87)
CRL.A. 189/2017 filed by M/S KEMING TOOLS CO LTD (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-2-87)
9. CRL.A. 189/2017-----| M/S KEMING TOOLS CO LTD AASHA TIWARI, CANCELLED
Vs. STATE (CBI)
Other Case filed against same P.S.-FIR No. : (CBI-2-87)
CRL.A. 11/2017 filed by C V MADAN (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-2-87)
- 10 CRL.A. 25/2017-----| RAJAT GUPTA K K PATRA
WITH CRL.A. 53/2017 | Vs. C B I
Other Case filed against same P.S.-FIR No. : (CBI-2-E-02)
CRL.A. 53/2017 filed by VINOD KUMAR THUKRAL (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR No. : (CBI-2-E-02)
- 11 CRL.A. 53/2017-----| VINOD KUMAR THUKRAL SATYENDRA KUMAR, ASIM NAEEM
WITH CRL.A. 25/2017 Vs. CENTRAL BUREAU OF INVESTIGATION
Other Case filed against same P.S.-FIR No. : (CBI-2-E-02)
CRL.A. 25/2017 filed by RAJAT GUPTA (D. of Hearing : 04-07-2024)
CRL.A. P.S.-FIR NO. : (CBI-2-E-02)

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REGULAR MATTERS

W.P. (C) 8080/2010-----FOR 28.7.2025 IN ADVANCE CAUSE LIST, W.P. (C) 382/2011-----FOR 29.7.2025 IN ADVANCE CAUSE LIST, W.P. (C) 3179/2011-----FOR 13.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 5270/2011-----FOR 14.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 7522/2011, 6. W.P. (C) 8599/2011-----FOR 18.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 81/2012-----FOR 18.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 1433/2012-----FOR 19.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 1865/2012-----FOR 20.8.2025 IN ADVANCE CAUSE LIST, W.P. (C) 918/2013-----FOR 20.8.2025 IN ADVANCE CAUSE LIST

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1A. W.P. (C) 14018/2009-----	ELTEK PERIPHERALS PVT LTD	SAMAR BANSAL
	Vs. GOVT OF NCT OF DELHI AND	
	ANR	
2A. W.P. (C) 14021/2009	KOSHA DYNAMICS PVT LTD	SAMAR BANSAL, ZUBEDA
WITH W.P. (C) 14056/2009	Vs. GOVT OF NCT OF DELHI AND	
	ANR	
3A. W.P. (C) 14024/2009	INDO COMMUNICATION EQUIPMENTS	SAMAR BANSAL, ZUBEDA BEGUM
	Vs. GOVT OF NCT OF DELHI AND	
	ANR	
4A. W.P. (C) 14056/2009-----	SEAGULL SOFTWARE TECHNOLOGIES	SAMAR BANSAL, ZUBEDA BEGUM
	PVT LTD	
	Vs. GOVT OF NCT OF DELHI AND	
	ANR	
5A. W.P. (C) 889/2013-----	ALKA GUPTA	ANIL GOEL
WITH W.P. (C) 5296/2013	Vs. MEDICAL COUNCIL OF INDIA	
	AND ANR	
6A. W.P. (C) 5296/2013-----	SP MANCHANDA	RABIN MAJUMDAR, VIBHOR GARG
	Vs. MEDICAL COUNCIL OF INDIA	
	AND ORS	
7A. W.P. (C) 3372/2013	RIGA SUGAR COMPANY LIMITED	ASEEM CHATURVEDI, RAHUL
CM APPL. 6411/2013	Vs. UNION OF INDIA & ORS	SRIVASTAVA

REGULAR MATTERS

1. W.P. (C) 6747/2013	M/S KANHIYA LAL GIANI RAM	MANISH KUMAR
	Vs. AGRICULTURE PRODUCE	
	MARKETING COMMITTEE & ORS	
2. W.P. (C) 7736/2013	DHEERAJ GUPTA	VIVEK SRIVASTAVA
	Vs. ADDL. COMMISSIONER OF	
	POLICE LICENSING UNIT AND ANR	
3. W.P. (C) 7922/2013	KALI CHARAN PAWAR	K.G. MISHRA
	Vs. STATE (NCT OF DELHI)	

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REGULAR MATTER

4 W.P. (C) 183/2014	R.K. JAIN Vs. UNION OF INDIA & ANR	VARUN GABA,SUPARNA SRIVASTAVA,SANJEEV NARULA
5 W.P. (C) 729/2014 CM APPL. 1466/2014	EDEN PARK HOTELS PRIVATE LIMITED Vs. UNION OF INDIA & ORS	SIDHARTH AGGARWAL
6 W.P. (C) 1415/2014	SATYA PRAKASH GAUTAM Vs. STATE & ORS	SUMAN ARORA
7 W.P. (C) 1569/2014 CM APPL. 3274/2014	AHSU KUMAR AGGARWAL Vs. JOINT COMMISSIONER OF POLICE AND ANR	PRAKASH CHAND YADAV
8 W.P. (C) 2109/2014	KANDARP PRASAD Vs. THE HONBLE LIEUTENANT GOVERNOR, AND ANR	RACHNA GUPTA
9 W.P. (C) 3090/2014	MANOJ KUMAR GUPTA Vs. THE STATE, STATE OF NCT OF DELHI AND ORS	ANURAG MODI
10 W.P. (C) 3142/2014	SUBRAMANI GOPALKRISHNAN Vs. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	ASHOK MATHUR,POOJA MEHRA SAIGAL,SIMRAT SINGH PASAY
11 W.P. (C) 8687/2014	PAMPOSH RAINA & ANR Vs. UNION OF INDIA & ORS	J.M. KALIA & CO.
12. W.P. (C) 3609/2015	TMAPL CONSORTIUM Vs. GAIL (INDIA) LTD. & ANR	MODY & MODY ADVICATES
13. W.P. (C) 6639/2015	BANWARI LAL Vs. DELHI FINANCIAL CORPORATION & ORS	JASBIR SINGH MALIK,RAJAN TYAGI
14. W.P. (C) 7385/2016 CM APPL. 30305/2016	SANDPLAST (INDIA) LTD. Vs. MINISTRY OF ENVIRONMENT AND CLIMATE CHANGE	TASNEEM AHMADI
15. W.P. (C) 7968/2016	VIVEK CHAUDHARY Vs. THE STATE NCT OF DELHI	M SUFIAN SIDDIQUI,ANUJ AGGARWAL
16. W.P. (C) 11455/2016	ASHOK NANDA Vs. INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA AND ANR	AYUSH AGARWAL,RAMANDEEP SINGH
17. W.P. (C) 1508/2017	JAMUNA	BHAIRAV DASS & YOGESH DASS

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CM APPL. 6869/2017
CM APPL. 6870/2017

Vs. GOVT. OF NCT OF DELHI &
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18. W.P. (C) 2386/2017

CHETAN DUTT
Vs. UNION OF INDIA & ORS

CHETAN DUTT

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CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.REV.P. 36/2005

ASHOK BHATNAGAR
Vs. C.B.I.

MUKUL SHARMA, HJS
AHLUWALIA, SURENDER
SINGH, VARUN DESWAL

CRL.REV.P. P.S.-FIR No. : (NEW DELHI-RCS(S)91)

2. CRL.REV.P. 636/2005

C.B.I.
Vs. H.S.HARNOTIA & ORS.

R.M.TEWARI, ANUP KUMAR
SINHA, SHAILENDER KUMAR, ZAFFAR
SIDDIQUE

3. CRL.REV.P. 78/2006

C.B.I.
Vs. R.N. RATTAN & ORS.

R.M.TIWARI, SUNIL
K.MITTAL, ARUN AGGARWAL, JUGAL
WADHWA, D.K.RUSTAGI &
CO, DINESH MALIK, MANPREET
KAUR, MIKE DESAI, KUMAR
SAURABH, R.M.BAGAI, VIVEK
SHARMA, SHUVODEEP ROY, SAURABH
BINDAL, MOHD IRFAN, DEEPAK
SHARMA

4. CRL.REV.P. 913/2006-----|
WITH CRL.REV.P. 918/2006 |

PARAMJIT SINGH
Vs. STATE THR.C.B.I.

AJAY
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CHAWLA, DAVINDER PAL
SINGH, KARAN BURMAN

5. CRL.REV.P. 918/2006-----|
WITH CRL.REV.P. 37/2007

SUMEDH SINGH SAINI
Vs. C.B.I.

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6. CRL.REV.P. 37/2007
CRL.M.A. 655/2007
CRL.M.A. 7600/2008
CRL.M.A. 7601/2008

SUKHMOHINDER SINGH SANDHU
Vs. STATE THR. C.B.I

SURAJ PRAKASH, MR.SURAJ
PRAKASH, R.M.TIWARI,
Y.K.SAXENA, D.P.SINGH,
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7. CRL.REV.P. 43/2007
CRL.M.A. 729/2007

BALBIR SINGH TIWARI
Vs. STATE THRU C.B.I.

JAYANT SUD, NEERAJ
JAIN, Y.K.SAXENA, R.M.TIWARI, SANJEEV
GOEL, D.P.SINGH, DAVINDER PAL SINGH E

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REGULAR MATTER

COURT NO. 25

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|---|--|---|
| 1. CRL.A. 25/2007 | SAT NARAIN VASHISHTH
Vs. THE STATE (GOVT. OF NCT
OF DELHI) | L.S.SAINI,AMIT SHARMA,SUNIL
KAPOOR,AMIT BHARDWAJ,NAVIN
SHARMA,R.K.VASHISHT,MAHENDRA
PRATAP SINGH,GHANSHYAM
SHARMA |
| Other Case filed against same P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-22/1998)
CRL.M.C. 1928/2007 filed by BHAGAT SINGH TOKAS (Disposed on : 25-09-2008)
CRL.M.C. P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-22/1998) | | |
| 2. CRL.A. 26/2007 | A.K.GUPTA
Vs. STATE THRU C.B.I. | G.K.SHRIVASTAVA,R.M.TIWARI,AMIT
GUPTA,M.L.YADAV,NEELAM
GROVER,PURNIMA MAHESHWARI |
| 3. CRL.A. 94/2007 | ANIL GOSWAMI
Vs. STATE | PAWAN KUMAR BAHL,SUNIL
KAPOOR,AMIT SHARMA,RAJAT
KATYAL |
| CRL.A. P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-47/1998) | | |
| 4. CRL.A. 112/2007
WITH CRL.A. 886/2006 | BRAHAM PAL
Vs. C.B.I. | O.P.GOGNE |
| 5. CRL.A. 166/2007-----
WITH CRL.A. 169/2007 | NABH SINGH
Vs. STATE (NCT OF DELHI) | N.HARIHARAN,SUNIL
KAPOOR,VARUN DESWAL,RADHIKA |
| 6. CRL.A. 169/2007-----
WITH CRL.A. 166/2007 | BHISHAM SINGH
Vs. STATE | M.L.YADAV,SUNIL KAPOOR,RAJAT
KATYAL,RADHIKA KOHLI |
| CRL.A. P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-28/1998) | | |
| 7. CRL.A. 167/2007 | KRISHAN GOPAL GOYAL
Vs. C.B.I. | JAVED HASHMI,I.U. KHAN,NEELAM
GROVER,SONIA MATHUR |
| 8. CRL.A. 187/2007 | CHIRANJI LAL
Vs. STATE | M.L.YADAV,ISHA KHANNA,M.S.
OBROI |
| CRL.A. P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-26/2000) | | |
| 9. CRL.A. 198/2007 | OM NARAIN
Vs. C.B.I | MADHU MUKUL
TRIPATHI,NEELAM
GROVER,B.BADRINATH,P.K.
SHARMA,SONIA MATHUR |
| CRL.A. P.S.-FIR No. : (PANDAV NAGAR-RC 8(A)/1999) | | |

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REGULAR MATTER

10. CRL.A. 241/2007
CRL.M.A. 12565/2022

DHARAM PAL VERMA
Vs. STATE NCT OF DELHI

SURAT SINGH, KARAN
BABUTA, SUNIL KAPOOR, VIPIN
KUMAR GUPTA, AMIT
SHARMA, SACHIN CHOPRA, NAVIN
SHARMA, NISHANT VERMA, RAVI
NAIR, SHIV MANGAL SHARMA

CRL.A. P.S.-FIR NO. : (ANTI-CORRUPTION BRANCH-17/1998)

COURT NO.51

HON'BLE MS. JUSTICE TARA VITASTA GANJU

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MEETING NO. 2512 822 1186.

REGULAR MATTERS WILL BE HEARD EVERY THURSDAY AFTER 3:30 P.M.

REGULAR MATTERS

1. MAC.APP. 959/2013, 2. MAC.APP. 100/2014, 5. MAC.APP. 968/2013, 7. MAC.APP. 970/2013, 8. MAC.APP. 973/2013, 12. MAC.APP. 1007/2013-----FOR 8.5.2025
3. MAC.APP. 963/2013, 4. MAC.APP. 966/2013, 13. C.R.P. 108/2016, 14. C.R.P. 58/2019-----FOR 24.4.2025
6. MAC.APP. 969/2013, 10. MAC.APP. 983/2013, 15. W.P. (C) 555/2019-----FOR 10.7.2025
9. MAC.APP. 981/2013, 11. MAC.APP. 984/2013, 18. CM(M) 1205/2021----FOR 1.5.2025
16. W.P. (C) 9319/2019, 17. W.P. (C) 9332/2019, 19. W.P. (C) 1848/2022----FOR 17.7.2025
20. W.P. (C) 10490/2024

REGULAR MATTERS

- | | | |
|-----------------------|---|--|
| 1. MAC.APP. 1011/2013 | IFFCO TOKIO GENERAL INSURANCE
CO. LTD
Vs. BOBBY & ORS | PANKAJ SETH, RADHEY SHYAM
SINGH |
| 2. MAC.APP. 1015/2013 | HEMLATA & ORS
Vs. NATIONAL INS CO LTD & ORS | ANSHUMAN BAL, D K
SHARMA, YOGESH SHARMA |
| 3. MAC.APP. 1019/2013 | THE NEW INDIA ASSURANCE CO
LTD
Vs. SMT HARMESH KAUR AND ORS | PANKAJ SETH, SANJEEV
SRIVASTAVA |

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REGULAR MATTER

4. MAC.APP. 1023/2013 CM APPL. 17787/2013	SHIBEET PRASSANA Vs. JAGROOP & ORS	SANJEEV MEHTA
5. MAC.APP. 1029/2013	ASHISH BANSAL Vs. AKASHDEEP GARG & ORS	NAVNEET GOYAL,SUMAN BAGGA & ASSOCIATES,TARUNESH KUMAR
6. MAC.APP. 1030/2013	UNITED INDIA INSURANCE CO LTD Vs. MEERA & ORS	K L NANDWANI,SHIKHA SAPRA
7. MAC.APP. 1036/2013	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION Vs. RISHIPAL	GARIMA PRASHD,SHADAB KHAN
8. MAC.APP. 1039/2013	MRS SUDHA & ORS Vs. ABHINAV TYAGI & ORS	J S KANWAR,SUMAN BAGGA & ASSOCIATES
9. MAC.APP. 1043/2013	RELIANCE GENERAL INSURANCE CO LTD Vs. SMT BHAWNA AND ORS	PANKAJ SETH,ANSHUMAN BAL
10. MAC.APP. 1044/2013	THE NEW INDIA ASSURANE CO. LTD Vs. KRISHNA PAL SHARMA & ORS	PANKAJ SETH,ARUN YADAV
11. MAC.APP. 1056/2013	LAXMI DEVI & ORS Vs. MD KHALIQ & ANR	ROSHAN SAINI,SUMAN BAGGA & ASSOCIATES
12. MAC.APP. 1062/2013	PAWAN KUMAR Vs. ARUN VERMA & ORS	R C BACHCHAN
13. MAC.APP. 1063/2013	SHRIRAM GENERAL INSURANCE COMPANY LTD. Vs. SUNITA & ORS	AMAN SHANKAR,AK MAHOR,MOHD RASHID
14. MAC.APP. 1073/2013	THE NEW INDIA ASSURANCE CO LTD Vs. P G CHANDRASEKHARAN NAIR & ORS	J P N SHAHI & ASSOCIATES,HARMEET SINGH,R L BHATIA
15. MAC.APP. 1085/2013	SHRIRAM GENERAL INSURANCE CO LTD Vs. JIVACHH MAHTO & ORS	SAMEER NANDWANI
16. MAC.APP. 1086/2013	ORIENTAL INSURANCE CO LTD Vs. SANJAY YADAV & ORS	PRADEEP GAUR & ASSOCIATES,S N PARASHAR
17. MAC.APP. 1087/2013	RAGHU RAUT & ORS. Vs. RAM PASAD & ORS.	SANJEEV MEHTA & ARUNA MEHTA
18. MAC.APP. 1088/2013	SH KARANJEET & ANR Vs. SH NIRAJ KANT & ORS	MANISH MAINI,POOJA GOEL

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REGULAR MATTER

19. MAC.APP. 1090/2013

UTTRAKHAND TRANSPORT
CORPORATION
Vs. K C PANT & ORS

HARISH CHANDRA PANT,M K
VERMA,S N PARASHAR

20. MAC.APP. 1047/2014

JIVACHH MAHTO & ORS
Vs. SHRIRAM GENERAL INSURANCE
CO LTD

SAMEER NANDWANI

COURT NO.48

HON'BLE MS. JUSTICE MINI PUSHKARNA

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REGULAR MATTERS

REGULAR MATTERS

26. RFA 406/2012-----FOR 29.7.2025

ITEM 31 TO 59 TAKE UP ON 15.4.2025

32 RFA 449/2012-----D/O

1. RFA 768/1987

UNION OF INDIA
Vs. J.N.DHAMIJA

S.P.SHARMA,VINAY
K,SHAILENDRA,S.L.KOHLI

2. RFA 576/2001

GUGAN
Vs. SULTAN SINGH (DECD.) THR.
LR'S

DAULAT RAM
GUPTA,JNS,TYAGI,MADAN LAL
SHARMA,BALRAJ DEWAN,MANJU
NANDA,I S DAHIYA & SUNIL
DAHIYA,JINENDER KUMAR JAIN

3. RFA 474/2002

PRITHI SINGH (DECD) THR.LRS
Vs. UNION OF INDIA & ANR.

SC DHAMIJA,SK
ROUT,R.C.KHATRI,SANJAY
PODDAR,P GUPTA,MANISH SHANKER
SRIVASTAVA,B S MAAN &
ASSOCIATES,SAURABH KUMAR
SINGH,MANISH SHANKER

4. RFA 453/2007
CM APPL. 11480/2007
CM APPL. 9555/2008
CM APPL. 3750/2010

D.D.A.
Vs. RATHI UDYOG LTD.

PAWAN MATHUR,SHIV
KHORANA,ASHISH KHORANA

5. RFA 557/2007
CM APPL. 14825/2007
CM APPL. 16959/2007

DINESH INTERNATIONAL LTD. &
ORS
Vs. DHANERWA ENGINEERS P.LTD.

DINESH SABHARWAL,SUNIL
AGGARWAL,SURESH AGGARWAL

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REGULAR MATTER

& ORS

6. RFA 564/2007 CM APPL. 14989/2007	ASHOK SINGHAL Vs. PUNJAB & SIND BANK & ORS	SANJIV KAKRA,ATUL KUMAR,SUDHANSHU KHANDELWAL
7. RFA 573/2007 CM APPL. 15651/2007	CORPORATION BANK & ANR. Vs. THE PUNJAB CHEMICALS PLANT LTD.	A.B.DIAL,RAKESH TIKKU,RAJIV NANDA,O P GAGGAR
8. RFA 578/2007	UNION BANK OF INDIA Vs. STATE BANK OF MYSORE & ANR	ADITYA MADAN,JL JAIN,HS DAHIYA
9. RFA 597/2007	SHATRUGHAN PODDAR Vs. NAGENDER PRASAD & ORS	MEHUL SINGH TOMAR,A.K. ROY,SUDHEER K. SINGH,J K GUPTA,RAJAT NAVET,MAYANK VOHRA

REGULAR MATTERS DATE FIXED FOR 7.4.2025 FROM ITEM 10 TO 20

10 RFA 437/2008	DUNCANS TEA LTD Vs. PROVOCATIVE MOVERS	H.S.ARORA,RAJNEESH CHOPRA
11 RFA 295/2009 CM APPL. 1211/2010	GOVIND DEWAN Vs. PRAVIN RANI & ANR.	R.K. SINHA
12 RFA 298/2009	SHRI KRISHAN PAL Vs. NATIONAL INSURANCE COMPANY LTD & ANR.	N.S. DALAL,H.L.VERMA,SHANTHA DEVI RAMAN
13 RFA 299/2009	MMTC LTD. Vs. M/S N.L. PARITAM SINGH & CO. & ANR.	ASHOK CHHABRA
14 RFA 457/2009	SYLVANIA & LAXMAN LTD Vs. PHILIPS INDIA LTD	RAJENDER AGARWAL,ARORA MEHRA
15 RFA 142/2010	WINDROZ INDIA PVT LTD Vs. OMBEER SINGH	SANJIV BAHL
16 RFA 375/2012	RAJ KUMAR Vs. MUKESH JAIN & ORS	VIJAY TANDON,DHAWAL JAIN,RAKESH RAUSHAN
17 RFA 376/2012 CM APPL. 15073/2012	SPONSOR & SHARPS INDIA CO Vs. AMARJEET SINGH & ORS	SUBODH K PATHAK,NIKHIL SINGLA,MOHIT CHAUDHARY,HEMANT MANJANI
18 RFA 377/2012	KOTHARI FERMENTATION & BIOCHEM LTD. Vs. INDRA BAKED PRODUCTS PVT LTD	JAYA GOYAL/ ROHIT GANDHI
19. RFA 379/2012	ASHOK KUMAR GABA	PRAMOD KUMAR SINGH

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REGULAR MATTER

Vs. KALI CHARAN

20. RFA 385/2012

SK DISPLAY SYSTEMS PVT LTD
Vs. DIGITAL OPERATIONS PVT
LTD & ORS

HARISH KATYAL

REGULAR MATTERS DATE FIXED FOR 8.4.2025 ITEM 21 TO 25

21 RFA 389/2012

BHOOP SINGH SAHRAWAT
Vs. R & G APPARELS & ORS

CS PANDA, RAHUL KADAYAN

22 RFA 392/2012

YR SAINI
Vs. BRAJ MOHAN GARG

ANSHUMAN SINHA, PANKAJ
JAIN, VISHAL BHATNAGAR, RISHI
MANCHANDA, RAKESH KUMAR
YADAV, CHAITALI JAIN, KISHORE
KUMAR SRIVASTAVA

23 RFA 396/2012

SYNDICATE BANK
Vs. DIBAKAR BASU AND ORS

AJANT KUMAR, PRADEEP KUMAR

24 RFA 397/2012
CM APPL. 19204/2012 (CROSS OBJ.
)

ATMA RAM PROPERTIES PVT LTD
Vs. M/S PAL PROPERTIES PVT
LTD AND ORS

AMIT SETHI, SHIV SAPRA, ARUN
AGGARWAL

25 RFA 398/2012

SANJAY SAXENA
Vs. K. SUDERSHAN REDDY & ORS

SAMEER NANDWANI, S M CHUGH

REGULAR MATTERS DATE FIXED FOR 9.4.2025 FROM 27 TO 30

27 RFA 409/2012

HAFIZA KHATOON DECD THR LRS
Vs. HUSAN ARA & ORS

MEGHA SANEJA

28 RFA 416/2012

KARIMA MALLICK
Vs. HARISH DUA

BSMATHUR

29 RFA 419/2012-----|
CM APPL. 17732/2012 |
WITH RFA 427/2012 |

RITA HAIDER & ORS
Vs. VINARAIN & ORS

GAUTAM MEHROTRA, CHARU
BANSAL, MEENAL KASHYAP, JAYANT
KUMAR

30 RFA 427/2012-----|
CM APPL. 18152/2012

VINAY NARAIN
Vs. AJAY NARAIN AND ORS

SANJAY GOSWAMI, CHARU
BANSAL, MEENAL KASHYAP

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REGULAR MATTER

REGULAR MATTERS DATE FIXED FOR 16.4.2025 FROM ITEM 31 TO 35

31	RFA 448/2012	ROSHAN LAL Vs. SANTOSH & ORS	SHOBHAA GUPTA, SATYAVAN KUDAWAL
33	RFA 460/2012	DHANI RAM Vs. MAHAVIR SEN AND ORS	RAJINDER MATHUR, S S SAINI, AJAY KUMAR, JAGDISH C TOOR, VIRENDRA PAL SINGH
34	RFA 463/2012	PRAVEEN KUMAR MEHRA Vs. SUNIL KUMAR MEHRA & ANR	ANAND MAHESHWARI, BIJU SHANKAR
35	RFA 465/2012	UNION OF INDIA Vs. DIPAK KUMAR SAHA	JASWINDER SINGH

REGULAR MATTERS DATE FIXED FOR 17.4.2025 ITEM 36 TO 40

36.	RFA 466/2012	EMKAY AUTOMOBILE INDUSTRIES LTD. Vs. OM LOGISTICS LTD.	KAPIL KHER
37	RFA 467/2012	NAND LAL Vs. TEJPAL SINGH	RAM BABU SHARMA, RITESH SAXENA
38	RFA 469/2012	SHYAMPAL Vs. GOYAL SANJAY & CO.	CHIRAG KHURANA, VARUN GARG, ASHISH MOHAN, SHAYAL ANAND
39	RFA 474/2012	PITAMBER SINGH Vs. MANJU & ANR	S A KHAN
40	RFA 475/2012	M/S EQUIP TECH PVT. LTD. Vs. SATISH MITTAL	ANKIT KALRA

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REGULAR MATTER

COURT NO. -21

HON'BLE MR. JUSTICE VIKAS MAHAJAN

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1. W.P. (C) 12524/2006 CM APPL. 9620/2006 CM APPL. 873/2011	T.P.SHARMA Vs. D.D.A.	YATENDRA SHARMA, SANGEETA CHANDRA, PAWAN MATHUR
2.. W.P. (C) 18867/2006	RAM MOHAN LUTHRA Vs. D.D.A & ANR	SHASHI BHUSHAN, ASHISH, PUSHKAR SOOD, SHOBHANA TAKIAR, SAURABH PANWAR
3. W.P. (C) 12347/2009	SATYAADEV Vs. D.D.A. AND ORS	RAJNI SINGH, ANIL SINGAL
4. W.P. (C) 12886/2009	BABU KHAN Vs. DDA	TASNEEM AHMADI, ANIL MEHRA, AJAY VERMA, ARCHANA GAUR
5. W.P. (C) 13785/2009	NATHU RAM Vs. DELHI DEVELOPMENT AUTHORITY AND ANR	RAJENDRA DUTT, RAJIV BANSAL, DHANESH RELAN
6. W.P. (C) 3181/2010	HARSH ARORA Vs. DELHI DEVELOPMENT AUTHORITY & ORS.	MALA GOEL, SANGITA CHANDRA
7. W.P. (C) 1589/2011 CM APPL. 3361/2011	HARBANS KAUR Vs. DDA	RK SAINI, SHOBNA TAKIAR
8. W.P. (C) 7618/2011	KESHAV SWAROOP KAUSHIK Vs. DELHI DEVELOPMENT AUTHORITY	RK SAINI, SUSHIL DUTT SALWAN, MRINALINI SEN GUPTA
9. W.P. (C) 7923/2011	RAMESH AHUJA AND ORS Vs. DDA AND ANR	ARVIND KR SHARMA
10. W.P. (C) 2598/2013 CM APPL. 4923/2013	SHANTI DEVI Vs. DELHI DEVELOPMENT AUTHORITY	RK SAINI
11. W.P. (C) 6567/2013	SANTOSH HURIA Vs. DELHI DEVELOPMENT AUTHORITY & ANOTHER	ABHAY SAHAI, RAKESH MITTAL, SHAHANA FARAH
12. W.P. (C) 7978/2014 CM APPL. 18699/2014	SHOBHA SAINI & ORS Vs. DELHI DEVELOPMENT AUTHORITY & ANR	RAJEEV KUMAR, JAI BANSAL

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1. W.P. (C) 12510/2009	AIR FORCE EDUCATIONAL AND CULTURAL SOCIETY Vs. SH. RAMESH N. GANDHI	S K DUBEY
2. W.P. (C) 13346/2009	INDIAN COUNCIL FOR CHILD WELFARE AND ANR Vs. SH. VIJAY RAJ SINGH	NIKHIL NAYYAR, B.V. NIREN, SANJOY GHOSE
3. W.P. (C) 13490/2009	UNION OF INDIA Vs. MILAP CORARIA	PAVAN NARANG
4. W.P. (C) 13981/2009	SUNITA KAUSHIK Vs. SH. KANHIYA LAL	VIVEK KUMAR TANDON
5. W.P. (C) 440/2010 CRL.M.A. 2985/2010	MATHA MINERALS PVT LTD Vs. UOI AND ORS	J SAGAR ASSOCIATES, PRASHANT KUMAR, NARESH KAUSHIK, DAYAN KRISHNAN
6. W.P. (C) 1397/2010	UNION OF INDIA Vs. P. RAJA RAO	ATUL NANDA, R. SANTHAN
7. W.P. (C) 3697/2010 CRL.M.A. 5678/2011	MANOHAR SINGH Vs. NTPC	KRISHNAN & C. MOHAN RAO MANOHAR SINGH, BHARAT SANGAL
8. W.P. (C) 3980/2010----- CM APPL. 7933/2010 WITH W.P. (C) 3999/2010 	VANDANA ENERGY & STEEL PVT. LTD. Vs. UNION OF INDIA & ORS	KIRTI MISHRA, PRAVEENA GAUTAM, NAVEEN KUMAR
9. W.P. (C) 3999/2010----- CM APPL. 7965/2010	VANDANA ENERGY AND STEEL PVT LTD Vs. UOI AND ORS	KIRTI MISHRA, NAVEEN KUMAR
10. W.P. (C) 4764/2010	THE INSTITUTE OF CHARTED ACCOUNTANTS OF INDIA Vs. MAHAMADASALAM KASAMBHAI KHATRI	RAKESH AGARWAL
11. W.P. (C) 6141/2010	UOI Vs. RC GUPTA	NEERAJ CHAUDHARI
12. W.P. (C) 7890/2010--- 	DIRECTORATE OF ENFORCEMENT Vs. C.S.KUPPURAJ & ANR.	RAJSHEKHAR RAO
13. W.P. (C) 9028/2011---	DIRECTOR OF ENFORCEMENT Vs. SUBHASH CHANDRA AGRAWAL	RAJSHEKHAR RAO, PRASHANT BHUSHAN
14. W.P. (C) 7999/2010----- WITH W.P. (C) 5961/2012 W.P. (C) 4810/2011 W.P. (C) 4506/2011 W.P. (C) 5323/2011 W.P. (C) 5465/2011 W.P. (C) 5813/2011	ANITA J GURSAHANI & ANR. Vs. CHIEF GENERAL MANAGER (FIN)/CPIO & ORS	SUDARSHAN RAJAN, VIKAS PAHWA

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REGULAR MATTER

W.P. (C) 5334/2011---->[FOR 4.4.2025 IN ANMM]

15. W.P. (C) 4506/2011 CM APPL. 9165/2011 CM APPL. 1165/2012		CENTRAL BUREAU OF INVESTIGATION THROUGH ANIL PALTA DIG OF POLICE & CPIO,CBI Vs. KRISHNANAND TRIPATHI	NARENDER MANN, K.TRIPATHI,GIRIJA KRISHAN VERMA,RV SINHA
16. W.P. (C) 4810/2011 CM APPL. 18272/2012 WITH W.P. (C) 5813/2011		CENTRAL BUREAU OF INVESTIGATION Vs. P.C.SRUVASTAVA	NARENDER MAAN,RAVI SHANKAR,RS KUMAR,P C SRIVASTAVA,CAV,RV SINHA
17. W.P. (C) 5323/2011 WITH W.P. (C) 5813/2011 W.P. (C) 5465/2011		CENTRAL BUREAU OF INVESTIGATION Vs. KRISHNANAND TRIPATHI	NARENDRA MANN,GIRIJA KRISHAM VARMA,RV SINHA
18. W.P. (C) 5465/2011		CENTRAL BUREAU OF INVESTIGATION Vs. ANIL KUMAR DHYANI	NARENDER MAAN,RV SINHA
19. W.P. (C) 5813/2011		CENTRAL BUREAU OF INVESTIGATION Vs. P.C.SRIVASTAVA	NARENDER MANN,PC SRIVASTAVA,CAV,RV SINHA
20. W.P. (C) 5961/2012-----		CENTRAL BUREAU OF INVESTIGATION Vs. SHRI LSUBHASH CHANDRA AGGARWAL	R.V.SINHA,PRASANTA VARMA
21. W.P. (C) 1886/2011		VINAY JAIDKA Vs. COL.O.P.RAMPAL	PETIONER IN PERSON
22. W.P. (C) 3780/2011		RAVINDER KUMAR MALIK Vs. DELHI POLICE THR. THE COMMISSIONER OF POLICE & ORS	PETIONER IN PERSON,RUCHI SINDHWANI,SATYAKAM
23. W.P. (C) 4760/2011 CM APPL. 9666/2011		CPIO AND AIGP Vs. DHARAMBIRKHATTAR	DAYAN KRISHNAN,PRASHANT SINGH
24. W.P. (C) 4909/2011		BSNL Vs. ANITA SHARMA	DINESH AGNANI
25. W.P. (C) 4911/2011 CM APPL. 9967/2011		MINISTRY OF RAILWAYS Vs. PR SAHARE	ASHWANI BHARDWAJ
26. W.P. (C) 6855/2011----- WITH W.P. (C) 7161/2011		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. DK BHAUMIK	LEENA TUTEJA
27. W.P. (C) 7161/2011-----		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. AMRIT PANDE	LEENA TUTEJA
28. W.P. (C) 7016/2011----- WITH W.P. (C) 1139/2012 W.P. (C) 4002/2014 W.P. (C) 4009/2014 W.P. (C) 6768/2013---->FOR 30.1.2025 IN ANMM W.P. (C) 10860/2016		RITA SEN Vs. GNCT AND ORS	PUNEET MITTAL,SHOBHA,PD GUPTA,KHAGESH B. JHA
29. W.P. (C) 1139/2012		MOUNT ST. MARY'S HIGH SCHOOL Vs. GOVT. OF NCT OF DELHI AND ANR	RAJIV KR.CHOUDHARY,SANGEETA SONDHI
30. W.P. (C) 2889/2012		INDIA INTERNATIONAL CENTRE Vs. AMRIT MEHTA AND ANR	PRATAP VENUGOPAL
31. W.P. (C) 4002/2014		DIRECTORATE OF EDUCATION	VIVEK KUMAR TANDON,NARESH

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REGULAR MATTER

CM APPL. 8049/2014	Vs. RAJWANTI AGGARWAL	KAUSHIK, NAUSHAD AHMED KHAN
32. W.P. (C) 4009/2014	DIRECTORATE OF EDUCATION	VIVEK KUMAR TANDON, NARESH
CM APPL. 8066/2014	Vs. RAJWANTI AGGARWAL	KAUSHIK, NAUSHAD AHMED KHAN
33. W.P. (C) 10860/2016-----	CONSTITUTION CLUB OF INDIA	SAIF MAHMOOD, PRANAV SACHDEVA
CM APPL. 42554/2016	Vs. SUBHASH CHANDRA AGRAWAL	
34. W.P. (C) 7340/2011	PUBLIC INFORMATION OFFICER	RAJIV BANSAL, SONIA
	Vs. P.D. GUPTA	SHARMA, AK TIWARI
35. W.P. (C) 306/2012	NATIONAL BOARD OF	RAKESH GOSAIN
CM APPL. 643/2012	EXAMINATIONS	
	Vs. SAURABH YADAV	
36. W.P. (C) 1628/2012	RICHARD GABRIEL	AMIR Z SINGH PASRICH,
CM APPL. 8643/2016	Vs. UOI & ANR	SHADAN FARASAT
37. W.P. (C) 2795/2012	TELECOM REGULATORY AUTHORITY	SAKET SIKRI, MANEESHA
	OF INDIA	DHIR, ANKUR SOOD
	Vs. VIRAJOO KUMAR	

COURT NO. 31

HON'BLE MR. JUSTICE AMIT MAHAJAN

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CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.A. 2/2016	KAMAL SINGH	S.K BHATAGAR
	Vs. CBI	
Other Case filed against same P.S.-FIR No. : (CBI-DAI-2005-A-0067)		
CRL.A. 1298/2015 filed by NARAYAN DIWAKAR (D. of Hearing : 04-12-2015)		
CRL.A. 4/2016 filed by RAM NATH (D. of Hearing : 03-04-2025)		
CRL.A. 1369/2015 filed by RAJIV NAVNI (D. of Hearing : 21-12-2015)		
CRL.A. 1341/2015 filed by YOGI RAJ (D. of Hearing : 15-12-2015)		
CRL.A. 1354/2015 filed by NARAIN DUTT KAUSHIK (D. of Hearing : 21-12-2015)		
CRL.A. 1315/2015 filed by GOKUL CHAND AGGARWAL (D. of Hearing : 01-04-2016)		
CRL.A. P.S.-FIR No. : (CBI-DAI-2005-A-0067)		
2. CRL.A. 4/2016	RAM NATH	S.K BHATNAGAR
	Vs. CBI	
Other Case filed against same P.S.-FIR No. : (CBI-DAI-2005-A-0067)		
CRL.A. 1298/2015 filed by NARAYAN DIWAKAR (D. of Hearing : 04-12-2015)		
CRL.A. 2/2016 filed by KAMAL SINGH (D. of Hearing : 03-04-2025)		
CRL.A. 1369/2015 filed by RAJIV NAVNI (D. of Hearing : 21-12-2015)		

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CRL.A. 1341/2015 filed by YOGI RAJ (D. of Hearing : 15-12-2015)
CRL.A. 1354/2015 filed by NARAIN DUTT KAUSHIK (D. of Hearing : 21-12-2015)
CRL.A. 1315/2015 filed by GOKUL CHAND AGGARWAL (D. of Hearing : 01-04-2016)
CRL.A. P.S.-FIR No. : (CBI-DAI-2005-A-0067)

3. CRL.A. 20/2016

M K SHARMA

SIMON BENJAMIN, SONIA MATHUR

Vs. CENTRAL BUREAU OF
INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-39-A-2003)
TR.P.(CRL.) 21/2015 filed by DHARAMBIR KHATTAR (Disposed on : 29-04-2015)
CRL.M.C. 2512/2015 filed by DEPARTMENT OF TRANSPORT THR. GOVT. OF NCT OF DELHI (Disposed on : 06-07-2015)
CRL.M.C. 4653/2015 filed by DHARRAMBIR KHATTAR (Disposed on : 17-11-2015)
CRL.A. 1379/2015 filed by BHAIRON JI MANDIR SAMITI (REGD.) (Disposed on : 21-12-2015)
CRL.A. 1390/2015 filed by K.M JOHRI (D. of Hearing : 22-04-2016)
CRL.A. 1391/2015 filed by DHARAMBIR KHATTAR (D. of Hearing : 11-01-2017)
CRL.M.C. 1306/2024 filed by CBI (D. of Hearing : 06-05-2025)
CRL.M.C. P.S.-FIR No. : (CBI-39-A-2003)

4. CRL.A. 21/2016

S.M MITRA alias SOMENDRA MOHAN
MITRA

N.S CHECHI, STUTI GUJRAL

Vs. CENTRAL BUERAU OF
INVESTIGATION

CRL.A. P.S.-FIR No. : (CBI-31-A-95)

5. CRL.A. 48/2016

CHETAN SHARMA

RAJESH SHARMA

WITH CRL.A. 1270/2015

Vs. CENTRAL BUREAU OF
INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-71-2009-E-0001)
CRL.A. 1270/2015 filed by M C AGGARWAL (D. of Hearing : 08-05-2018)
CRL.REV.P. 485/2015 filed by M C AGGARWAL (Disposed on : 27-01-2016)
CRL.A. 1365/2015 filed by PAWAN KUMAR AGGARWAL (D. of Hearing : 26-01-2030)
CRL.A. 1366/2015 filed by VIPIN SHARMA (D. of Hearing : 26-01-2030)
CRL.A. P.S.-FIR No. : (CBI-71-2009-E-0001)

6. CRL.A. 54/2016

NARAYAN DIWAKAR

SANJAY DIWAKAR

CRL.M.A. 6109/2016

Vs. CENTRAL BUREAU OF
INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-10-E-2005)
CRL.A. 110/2016 filed by DAYANAND SHARMA (Disposed on : 04-03-2022)
CRL.A. 116/2016 filed by FAIZ MOHD (D. of Hearing : 26-10-2017)
CRL.A. 112/2016 filed by RAM NATH (D. of Hearing : 26-10-2017)
CRL.A. 58/2016 filed by SRI CHAND (D. of Hearing : 03-04-2025)
CRL.A. 108/2016 filed by ANNA WANKHEDE (D. of Hearing : 26-10-2017)
CRL.A. 104/2016 filed by YOGI RAJ (D. of Hearing : 26-10-2017)

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CRL.A. 105/2016 filed by SUSHIL KUMAR SHARMA (D. of Hearing : 26-10-2017)
CRL.A. 77/2016 filed by NIRANJAN SINGH (D. of Hearing : 26-10-2017)
CRL.A. P.S.-FIR No. : (CBI-10-E-2005)

7. CRL.A. 57/2016 RAM CHANDER SUKHVINDER SINGH
Vs. CBI

Other Case filed against same P.S.-FIR No. : (CBI-2/A/2005)
CRL.A. 1014/2014 filed by HARBHAJAN YADAV (D. of Hearing : 26-01-2030)
CRL.A. 1086/2014 filed by RAM CHANDER (D. of Hearing : 19-08-2014)
CRL.A. 883/2014 filed by ANIL DHAWAN (D. of Hearing : 02-12-2024)
CRL.A. 731/2015 filed by SUSHMA BAJAJ (D. of Hearing : 26-01-2030)
CRL.A. 782/2015 filed by RAM CHANDER (D. of Hearing : 14-07-2015)
CRL.A. 771/2015 filed by ANIL DHAWAN (D. of Hearing : 20-09-2023)
CRL.A. 783/2015 filed by HARBHAJAN YADAV (D. of Hearing : 14-07-2015)
CRL.A. 633/2015 filed by BIBIANUS TOPPO (D. of Hearing : 07-07-2025)
CRL.A. 799/2015 filed by BIBIANUS TOPPO (D. of Hearing : 07-07-2025)
CRL.A. 735/2015 filed by KANWALJEET SINGH (D. of Hearing : 01-07-2015)
CRL.A. 763/2015 filed by OM PRAKASH (D. of Hearing : 07-07-2015)
CRL.A. 591/2015 filed by RAM CHANDER (D. of Hearing : 15-07-2015)
CRL.A. 655/2015 filed by HARBHAJAN YADAV (D. of Hearing : 13-07-2015)
CRL.A. 628/2015 filed by ANIL DHAWAN (D. of Hearing : 20-09-2023)
CRL.A. 387/2016 filed by RAJWINDER SINGH (D. of Hearing : 25-04-2016)
CRL.A. 66/2016 filed by BIBIANUS TOPPO (D. of Hearing : 07-07-2025)
CRL.A. 1376/2015 filed by HARBHAJAN YADAV (D. of Hearing : 06-01-2016)
CRL.A. 380/2016 filed by BIBIANUS TOPPO (D. of Hearing : 07-07-2025)
CRL.A. P.S.-FIR No. : (CBI-2/A/2005)

8. CRL.A. 58/2016 SRI CHAND MD SHAHID ANWAR
Vs. CENTRAL BUREAU OF
INVESTIGATION

Other Case filed against same P.S.-FIR No. : (CBI-10-E-2005)
CRL.A. 54/2016 filed by NARAYAN DIWAKAR (D. of Hearing : 03-04-2025)
CRL.A. 110/2016 filed by DAYANAND SHARMA (Disposed on : 04-03-2022)
CRL.A. 116/2016 filed by FAIZ MOHD (D. of Hearing : 26-10-2017)
CRL.A. 112/2016 filed by RAM NATH (D. of Hearing : 26-10-2017)
CRL.A. 108/2016 filed by ANNA WANKHEDE (D. of Hearing : 26-10-2017)
CRL.A. 104/2016 filed by YOGI RAJ (D. of Hearing : 26-10-2017)
CRL.A. 105/2016 filed by SUSHIL KUMAR SHARMA (D. of Hearing : 26-10-2017)
CRL.A. 77/2016 filed by NIRANJAN SINGH (D. of Hearing : 26-10-2017)
CRL.A. P.S.-FIR No. : (CBI-10-E-2005)

9. CRL.A. 94/2016 RAMO DEVI & ANR VARUN DESWAL
Vs. CBI
CRL.A. P.S.-FIR NO. : (CBI-17-2012)

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1. W.P. (C) 19294/2006	N.D.M.C. Vs. Bhole Nath	RAJESH MAHAJAN, PN DWIVEDI, ARUN BHARDWAJ, ANKIT DWIVEDI, SANOBAR ALI
2. W.P. (C) 2587/2008----- 	POOJA VINOD ARYA Vs. CHAIRMAN & ADMINISTRATOR, BMC BANK & ANR	NARESH KAUSHIK, SARFARAZ KHAN, ANAND SINGH
3. W.P. (C) 2608/2008 CM APPL. 20335/2010 CM APPL. 21092/2010 CM APPL. 16949/2012 CM APPL. 16950/2012 CM APPL. 16951/2012 CM APPL. 65449/2023 CM APPL. 65450/2023 CM APPL. 65451/2023 WITH W.P. (C) 5778/2008	BOMBAY MERCANTILE COOPERATIVE BANK LTD. Vs. RITA BABBAR	ATAUL HAQUE, ANIL KUMAR SINGH, ANISUL HAQUE, NARESH KAUSHIK, SARFARAZ KHAN
4. W.P. (C) 2609/2008 CM APPL. 21047/2010 WITH W.P. (C) 2608/2008	BOMBAY MERCANTILE COOPERATIVE BANK LTD. Vs. POOJA VINOD ARYA	ATAUL HAQUE, ANISUL HAQUE, NARESH KAUSHIK, SARFARAZ KHAN
5. W.P. (C) 5778/2008 WITH W.P. (C) 2608/2008 	REETA BABBAR Vs. CHAIRMAN & ADMINISTRATOR BOMBAY MERCANTILE CO-OPERATIVE BANK LTD & ANR	J. SAVLA, ANIL KUMAR SINGH, SARFARAZ KHAN
6. W.P. (C) 2610/2008 CM APPL. 8920/2009 CM APPL. 21090/2010	BOMBAY MERCANTILE COOPERATIVE BANK LTD. Vs. VIRENDRA KUMARI	ATAUL HAQUE, NARESH KAUSHIK, ANISUL HAQUE, SARFARAZ KHAN
7. W.P. (C) 2613/2008----- WITH W.P. (C) 2609/2008	VIRENDER KUMARI Vs. CHAIRMAN & ADMINISTRATOR, BMC BANK & ANR	NARESH KAUSHIK, SARFARAZ KHAN, ANAND SINGH
8. W.P. (C) 6742/2008	RAM KUMAR Vs. D.T.C.	ANIL MITTAL, RIKKY GUPTA

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REGULAR MATTER

9	W.P. (C) 654/2009	DIRECTOR GENERAL (WORKS) Vs. SHRI SUMER SINGH	JASWINDER SINGH
10	RFA 19/2022	SUMITRA JAIN & ANR. Vs. BIMLA DEVI	RAJINDER KUMAR JAIN
11	RFA 101/2022	SADHNA CHAUTANI Vs. SUSHMA JAI SINGH	LOKESH BHOLA
12	RFA 273/2022 CM APPL. 28483/2022	DR JYOTI LOCHAB Vs. SMT ARUN SHARMA	VISHWENDRA VERMA
13	RFA 319/2022 CM APPL. 7314/2024	KRISHAN LAL Vs. SMT VEENA KUMARI	BAHAR U. BARQI, MAROOF AHMAD
14	RFA 491/2022	BALBIR SINGH Vs. DALVINDER SINGH & ORS.	JAI BANSAL, ANIRUDH MEHROTRA
15	RFA 514/2022	SURESH MANSHARAMANI Vs. VIDYA SAGAR BHAGAT SINCE DECEASED THR LEGAL HEIR AND ANR	KULJEET RAWAL, BALDEV KRISHAN
16	RFA 327/2022	M L GARG (DECEASED) THROUGH LRS AND ANR VS. N D GROVER (DECEASED) THROUGH LRS	SUDHIR NAAGAR
17	RFA 344/2022	OM PRAKASH SINCE DECEASED THROUGH LRS & ANR. Vs. ANUP SINGH TEHLAN	VIKASH CHANDRA SHUKLA

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REGULAR MATTER

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HON'BLE MR. JUSTICE AMIT SHARMA

CASES OF PREVENTION OF CORRUPTION ACT

1.	CRL.A. 65/2011 WITH CRL.A. 68/2011 CRL.A. 83/2011	BRAHMPAL SINGH AND ANR. Vs. CBI	RAJDIPA BEHRUA, RAJESH KUMAR SHARMA, R P LUTHRA
2 .	CRL.A. 68/2011	BACHU SINGH LAVANIA Vs. CBI	S R SHARMA
3 .	CRL.A. 145/2011 WITH CRL.A. 215/2011	HARI SINGH Vs. STATE OF NCT OF DELHI	RANI CHHABRA
	Other Case filed against P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)		
	CRL.A. 215/2011 filed by ANIL MADAN (D. of Hearing : 2019-07-25) and P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)		
	P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)		
4 .	CRL.A. 215/2011 CRL.M.A. 1056/2018	ANIL MADAN Vs. STATE	VAIBHAV SHARMA, L.K.SINGH, M P S KASANA
	Other Case filed against P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)		
	CRL.A. 145/2011 filed by HARI SINGH (D. of Hearing : 2019-07-25) and P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)		
	P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-57/2006)		
5 .	CRL.A. 217/2011 WITH CRL.A. 216/2011	RAJU Vs. STATE	A S RAJPUT
	Other Case filed against P.S.-FIR No. : (KHYALA-37/2008)		
	CRL.A. 216/2011 filed by BIJENDER @ BIRJU (Disposed on : 2017-12-11) and P.S.-FIR No. : (KHYALA-37/2008)		
	P.S.-FIR No. : (KHYALA-37/2008)		
6 .	CRL.A. 222/2011	BHUWAN CHAND JOSHI Vs. STATE	RANJEET PANDEY, AKSHAY MALIK, ABHIJAT
	P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-9/2003)		
7 .	CRL.A. 236/2011 WITH CRL.A. 240/2011 CRL.A. 246/2011 CRL.A. 271/2011 CRL.A. 284/2011	DEVENDER UPADHYAY Vs. CBI	RISHABH JETELY, R K TARUN
8 .	CRL.A. 237/2011	TEJ SINGH Vs. STATE OF DELHI	M L YADAV
	P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-29/2002)		

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9 . CRL.A. 246/2011	MANOJ GAMBHIR Vs. CBI	R K KOHLI, HARSH K.SHARMA
10. CRL.A. 271/2011	JAGDISH CHANDER UPADHYAY alias UMESH CHANDER JOSHI Vs. CBI	RHISHABH JETLEY, R K TARUN

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HON'BLE MR. JUSTICE GIRISH KATHPALIA

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CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.A. 653/2003	A.R.JOSHI Vs. C.B.I. Other Case filed against P.S.-FIR No. : (CBI-RC-55/84) CRL.A. 659/2003 filed by GIRISH CHOPRA (Disposed on : 20-MAR-14) P.S.-FIR No. : (CBI-RC-55/84)	DIVJEET SINGH, K.B.ANDLEY AND CO.
2. CRL.A. 672/2003	V.K.GUPTA Vs. STATE (C.B.I.) P.S.-FIR No. : (LODHI COLONY-RC-32A/CBI/ACB)	LOVKESH SAWHNEY
3. CRL.A. 699/2003	BASANT KUMAR AND ANR. Vs. THE STATE (C.B.I.) P.S.-FIR No. : (CBI-RC-9A/90/DLI/CBI)	G.C.NAGAR, RAJESH TYAGI, V.P.KATIYAR
4. CRL.A. 715/2003	CHAMPAT RAI JAIN Vs. C.B.I. P.S.-FIR No. : (NEW DELHI-RC46A/1992)	ST.COUNSEL(CRL) , RAJIV K.GARG
5. CRL.A. 716/2003	DES RAJ Vs. C.B.I. P.S.-FIR No. : (CBI-RC-5A/95/CBI/ACB)	ST.COUNSEL(CRL) , SANDEEP SETHI
6. CRL.A. 733/2003	RAJINDER KUMAR Vs. C.B.I. P.S.-FIR No. : (NEW DELHI-RC51A/1994)	ST.COUNSEL(CRL) , K.B.ANDLEY AND CO.
7. CRL.A. 789/2003	HARI PRASAD PANDEY Vs. THE STATE THRU C.B.I.	R.P.KHATANA AND CO.
8. CRL.A. 128/2004	ISHWARI DUTT JOSHI Vs. STATE OF DELHI P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-51/1993)	AMIT SHARMA, M.L.YADAV
9. CRL.A. 229/2004	K.C.SHARMA Vs. C.B.I.	SUMIT KUMAR SINGH, M SULAMANKHAN,RN VATS,

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REGULAR MATTER

HARSH K.SHARMA

P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-RC-58A/96)
10. CRL.A. 243/2004-----| POOJA RAWAL
WITH CRL.A. 150/2006 | Vs. STATE (C.B.I.)

NEELAM GROVER, ST.
COUNSEL (CRL.), M.L.YADAV

P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-RC-27A/94/DLI)
11. CRL.A. 150/2006-----| STATE THRU. C.B.I.
WITH CRL.A. 243/2004 Vs. POOJA RAWAL AND ANR.

ML YADAV, NEELAM GROVER

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HON'BLE MR. JUSTICE MANOJ JAIN

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MEETING NUMBER: 2512733044

REGULAR MATTERS

1. CM(M) 391/2012 CM APPL. 6047/2012	ROSHAN LAL (DECEASED) THR LRS Vs. HARI SINGH (DECEASED) THR LRS AND ANR	PREETI GUPTA
2. CM(M) 532/2012 CM APPL. 8085/2012	BAL KISHAN MISHRA DECD THR LRS Vs. MEWA LAL YADAV & ANR	PS YADAV, IZHAR AHMED
3. CM(M) 206/2013	BASIRUDDIN DECEASED THR LRS Vs. MOHD. YUNUS	MANU NAYAR & CO., S K SHARMA & CO, S K SHARMA
4. CM(M) 170/2015	KASHMIRI LAL Vs. DAYA NAND DAGAR	DIRECTED BY HONBLE COURT
5. CM(M) 773/2015 CM APPL. 16244/2015 CM APPL. 16245/2015 WITH RSA 303/2015	KALIMUDDIN (NOW DECEASED) THR HIS LRS Vs. MOHD MUJEEB (NOW DECEASED) THR HIS LEGAL HEIRS	RAMA SHANKER & ASSOCIATES
6. CM(M) 1157/2015	NIZAMUDDIN Vs. SUSHILA GAUTAM	MOHD YUSUF & PARITOSH, H S GAUTAM
7. CM(M) 7/2017	NAFEESA BEGUM & ORS Vs. MOHD IBRAHIM & ORS	SUBHASH KUMAR SHARMA

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8.	CM(M) 101/2019----- CM APPL. 3115/2019 WITH CM(M) 890/2019	MANMEET SINGH PRUTHI & ANR Vs. RAJIV TANDON	GURMEET S NARULA
9.	CM(M) 890/2019----- WITH CM(M) 101/2019	RAJIV TANDON Vs. MANMEET SINGH PRUTHI & ANR	KAPIL KHER

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MEETING NUMBER: 25127330441

REGULAR MATTERS

RFA 270/2016----FOR 30.7.2025,, RFA 363/2016-----FOR 2.4.2025
RFA 43/2016-----FOR 9.7.2025,RFA 82/2016-----FOR14.7.2025,RFA 122/2016-----FOR 22.7.2025,RFA 125/2016-----
FOR 23.7.2025 RFA 281/2016-----FOR 25.7.2025,1A. RFA 73/2016-----FOR 25.4.2025 IN ADVANCE LSIT1. RFA
107/2016-----FOR 14.7.2025,2. RFA 150/2016-----FOR 28.7.2025

CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1. FAO 206/2004----FOR 16.5.32025 IN ADVANCE LIST

2.	FAO 378/2005	DALIP KUMAR MEHTA Vs. STATE & ORS.	O.P. NARANG,M.K. CHAUDHARY,V.K.TANDON, SHUBHAM SINHA,MAHESH CHOUDHARY
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3.	FAO 365/2008----- 1ST 5 CASES 	DR. RAJINDR KOSHAL Vs. STATE AND ORS	A.K.TRIVEDI,VIRAJ R. DATAR,NARESH GUPTA & ANKIT JAIN,AMAN NANDRAJOG
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4.	FAO 200/2009----- 1ST 5 CASES	RAJINDER KOSHAL Vs. STATE & ORS.	A.K. TRIVEDI,VIRAJ R DUTTAR,NARESH GUPTA &
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5. FAO 428/2010	DEEPAK GUPTA Vs. RAJEEV AGARWAL & ANR	ANKIT JAIN, AMAN NANDRAJOG UC MITTAL, V K SINGH, IRFAN AHMED
6. FAO 231/2011	JASBIR KAUR Vs. STATE / GENERAL PUBLIC & ORS	MANMEET SINGH, HR JHA
7. FAO 510/2011----- WITH FAO 514/2011 	SUDHIR MALIK Vs. STATE & ANR	BHUVAN GUGNANI, RP KAPUR, AUREUS LAW PARTNERS
8. FAO 514/2011----- CM APPL. 17097/2014	SUDHIR MALIK Vs. STATE & ORS	BHUVAN GUGNANI, RP KAPUR, AUREUS LAW PARTNERS
9. FAO 436/2013	HARIOM AGGARWAL Vs. RELEGARE SECURITIES LTD & ANR	V K MISHRA
10 RFA 371/2018 CM APPL. 52366/2022 TOP 10	DELHI DEVELOPMENT AUTHORITY Vs. JAI CHAND SAWHNEY (DECEASED) THR LRS & ORS	SANJEEV SAGAR, J C GUPTA, KRITIKA GUPTA, MRITUNJAY KUMAR SINGH, SAMMAN VARDHAN GAUTAM RONO MOHANTY, M L MAHAJAN
11. FAO 444/2013 CM APPL. 41910/2018	SMT SAROJ DEVI Vs. STATE & ORS	
12. FAO 475/2013 CM APPL. 20058/2013	DDA Vs. M/S HARJINDER BROTHERS	RAKESH MITTAL, KAMLESH ANAND, BHAVESH KUMAR SHARMA
13. FAO 570/2016----- CM APPL. 45540/2016 CM APPL. 45541/2016 CM APPL. 45542/2016	RAMA KUMAR Vs. THE STATE & ORS	ASEEM MEHROTRA, S P JHA, ANISH TIWARI
14. FAO 572/2016-----	RAMA KUMAR VS. THE STATE & ORS	ASEEM MEHROTRA, S P JHA, ANISH TIWARI
15. RFA 90/2016	SHIPALI SHARMA Vs. JAGMOHAN SHARMA	S C SINGHAL, VENKATESH AND ANUJ P AGARWALA
17 RFA 253/2016	KRISHAN GOPAL AGGARWAL Vs. DALIP SINGH	ANKUR MAHINDRO, BHIM SAIN, SATVINDER SINGH
18 RFA 254/2016	RAVINDER KUMAR AGGARWAL Vs. DALIP SINGH	ANKUR MAHINDRO, BHIM SAIN, SATVINDER SINGH
19 RFA 255/2016	VIJAY KUMAR AGGARWAL Vs. DALIP SINGH	ANKUR MAHINDRO, BHIM SAIN, SATVINDER SINGH
20 RFA 307/2016	ANITA Vs. PREM CHAND	KAVITA RANI, SAGAR MISHRA, ISHAN SANGHI

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21	RFA 493/2016 CM APPL. 26481/2016 CM APPL. 19302/2018	VED PRAKASH UPADHYAY Vs. SARDAR JASBIR SINGH	J C MAHINDRO,R S KELA,NAINA KEJRIWAL
22	RFA 659/2016----- CM APPL. 32454/2016 CM APPL. 19723/2019 WITH RFA 835/2018	M/S JAIN COOPERATIVE BANK LTD Vs. BABU RAM SHARMA	KAMAL BANSAL & ASSOCIATES,PRASHANT DIWAN,V K DIWAN
23	RFA 835/2018 WITH RFA 21/2019	M/S JAIN COOPERATIVE BANK LTD Vs. BABU RAM SHARMA	KAMAL BANSAL,V K DIWAN,PRASHANT DIWAN & BRAJESH DWIVEDI
24	RFA 21/2019 CM APPL. 20218/2019	M/S JAIN COOPERATIVE BANK LTD Vs. BABU RAM SHARMA	KAMAL BANSAL,V K DIWAN,PRASHANT DIWAN,PRASHANT DIWAN & BRAJESH DWIVEDI
25	RFA 115/2023----- CM APPL. 6650/2023	JAIN COOPERATIVE BANK LTD Vs. BABU RAM SHARMA	RAJESH SRIVASTAVA
26	RFA 837/2016 CM APPL. 7010/2020	SABA ALAM & ANR Vs. DR SADRE ALAM	BAHAR U BARQI & M AHMAD,R S BAKSHI,R S BAKSHI & CO,R. K. SAINI,AESHWARYA SHARMA,AJAY KOHLI
27	RFA 869/2016 CM APPL. 22388/2024	SOM DUTTA SHARMA SINCE DECEASED THR HIS LRS Vs. LATA SHARMA	PIYUSH SHARMA,ABHINAV HANSARAMAN,KAMAL JERATH,UMESH SURI,ABHINAV HANSARAMAN,HARI SHANKAR
28	RFA 70/2017	RAMPHAL Vs. SHRI BHAGWAN & ORS	V P RANA & ASSO,RAHUL SHARMA,G S SHARMA
29	RFA 188/2017	KULANAND KUMUD Vs. M L GUPTA	MANORANJAN & NUTAN SINHA,C&V ASSOCIATES,CHANDRANI PRASAD
30	RFA 344/2017	B S OILS (P) LTD Vs. STATE BANK OF BIKANER & JAIPUR & ANR	RISHI MANCHANDA,PANKAJ SETH,JEEWAN PARKASH GUPTA
31	RFA 374/2017	NARINDER SINGH SACHDEV Vs. GAGANDEEP SINGH KOHLI &	RAHUL KUMAR,SANJAY SOOD,ARVIND KUMAR GUPTA
32	RFA 380/2017 CM APPL. 57030/2024 CM APPL. 57031/2024	TRISHLA TALWAR & ORS Vs. SAVITRI DEVI TALWAR & ORS	SUDHIR BATRA & ROHIT KHANNA,SUMATI ANAND
33	RFA 381/2017	RAKESH GUPTA Vs. CHARAN SINGH	S B SHARMA & ASSO,MANISH MIGLANI

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34	RFA 414/2017	SURESH CHAND MARWAHA Vs. ARUNA ARORA & ORS	JUST JURIS, SANJIV KAKRA
35	RFA 459/2017 CM APPL. 33700/2022 CM APPL. 39619/2022 CM APPL. 54336/2023 CM APPL. 54338/2023 CM APPL. 64273/2023 CM APPL. 25620/2024	RAVINDER SONI Vs. URMILA VERMA	VINEET MALHOTRA, NEERAJ BHARDWAJ, SHALU KUMARI, SUMIT GOSWAMI, G L GOSWAMI, NEERAJ BHARDWAJ
36	RFA 466/2017----- WITH RFA 467/2017 	BALRAJ GARG Vs. KAMLESH GARG	DEEPAK VOHRA, ABHINAV AGNIHOTRI & SAHIL DHAWAN, RAHUL MANGLA
37	RFA 467/2017 	SUBHASH GARG & ANR Vs. KAMLESH GARG	DEEPAK VOHRA, ABHINAV AGNIHOTRI & SAHIL DHAWAN, RAHUL MANGLA
38	RFA 946/2017	KAMLESH GARG Vs. BALRAJ GARG	ARVIND KUMAR GUPTA, RAHUL MANGLA
39	RFA 949/2017-----	KAMLESH GARG Vs. SUBHASH & ANR	ARVIND KUMAR GUPTA, RAHUL MANGLA
40	RFA 552/2017----- CM APPL. 20894/2017 WITH RFA 565/2017 	MAHINDER CHOUDHARY & ORS Vs. M P G SINGH (SINCE DECEASED) THR HIS LEGAL REPRESENTATIVE	SAAHILA LAMBA, S N CHOUDHRI, MAHUA KALRA, RAKESH KUMAR
41	RFA 565/2017----- CM APPL. 21196/2017	DHARMENDER CHOUDHARY & ANR Vs. M P G SINGH & ORS	SAAHILA LAMBA, S N CHOUDHRI, MAHUA KALRA, RAKESH KUMAR
42	RFA 566/2017 CM APPL. 21208/2017	VARSH CHOUDHARY Vs. M P G SINGH & ORS.	SAAHILA LAMBA, S N CHOUDHARI, MAHUA KALRA, RAKESH KUMAR
43	RFA 641/2017	PRADEEP KUMAR AGGARWAL Vs. SANJAY GUPTA	R K SAHNI, R K & CO
44	RFA 229/2015----- WITH RFA 759/2017 	M/S INSTROMEDIX INDIA PVT LTD & ANR Vs. M/S ANIL AGGARWAL HUF & ANR	D K RUSTAGI & CO, SNYAM KHETRAPAL & UDYAN SRIVASTAVA, SKV ASSOCIATES
45	RFA 759/2017----- CM APPL. 31823/2017 WITH RFA 229/2015	M/S ANIL AGGARWAL HUF & ANR Vs. M/S INSTROMEDIX INDIA PRIVATE LIMITED & ANR	KANIKA AGNIHOTRI & VAIBHAV AGNIHOTRI
46	RFA 773/2017	BSES RAJDHANI POWER LTD Vs. CHANDRA PATI SHARMA	J SAGAR ASSOCIATES
47	RFA 874/2017	ARUN GUPTA	MOHIT GUPTA, TATINI BASU, MOHIT

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48 RFA 910/2017 CM APPL. 22934/2018 CM APPL. 72266/2024	DEVENDER DASS Vs. RANJANA KHURANA AND ANR	MUKUL SHARMA & ASSOCIATES,AJAY KAUSHIK,RAJAT SANG
49 RFA 920/2017	SANJAY GUPTA Vs. VINOD KUMAR GUPTA & ORS	TRISHA NAGPAL,SURI & CO
50 RFA 937/2017	BPCL Vs. D.P DHALL (THR HIS LEGAL HEIRS)	ANIL KUMAR BATRA,ADITI GUPTA
51 RFA 938/2017	ASHOK KUMAR Vs. SATISH GUPTA	MOHD ELAHI & MS DIMPAL,AJAY MALVIA,ARUN KUMAR SHARMA,PANKAJ JAIN
52 RFA 947/2017	RAFIKAN BEGUM (DECEASED) THR LEGAL REPRESENTATIVES Vs. HAJI AHMAD SAEED	ASIM NAEEM,MOHD FAHAD,RAGHAV ANTHWAL
53 RFA 344/2018	VIJAY KUMAR BHAN Vs. MANOJ KUMAR & ORS	SAMGEETA JAIN,DR. JAGDISH CHANDER VASHISTA
54 RFA 403/2018 CM APPL. 31631/2023	RANI DUTTA Vs. BABLI GOSH alias SHARMILA GHOSH & ANR	ARVIND KUMAR GUPTA,ABHIJIT SENGUPTA
55 RFA 470/2018 CM APPL. 23867/2018	SARTI DEVI (DECEASED) THR LRS Vs. RAJ SINGH & ORS	GEETIKA KAPUR,PRATEEK DHANDA,HEMANT CHAUDHRI,PRAMOD KUMAR AHUJA,BEENASHAW N SONI,HEMANT CHAUDHRI
56 RFA 488/2018	DR. REMA S. NAGPAL Vs. DR. G.S. CHANDRAKER & ORS.	PREETIKA DWIVEDI,GAGAN MATHUR
57 RFA 637/2018 CM APPL. 31728/2018	RAVINDER SETHI (DECEASED) THR LR SARITA ARORA Vs. SATISH MISHRA (DECEASED) THR LRS & ORS	ABHEY NARULA,ATHARVA LEGAL LLP
58 RFA 659/2018----- CM APPL. 52907/2019 WITH RFA 697/2018	BALDEV RAJ MADAN (DEAD) THR LRS Vs. CHAMPAWATI MADAN & ORS	VIKRAM SINGH
59 RFA 697/2018 CM APPL. 34171/2018	LOVLEEN & ANR Vs. BALDEV RAJ MADAN (DEAD)	PAYAL JAIN,VIKRAM SINGH DAHIYA

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60 RFA 987/2016-----		BALDEV RAJ MADAN THR LR	VIKRAM SINGH
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61 RFA 739/2018		SANTOSH ANAND & ORS	P K AGRWAL,BHARAT
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CM APPL. 38422/2018		Vs. ROOP LAL	
63 RFA 830/2018		DAV COLLAGE MANAGING	LAKHOTIA & ASSOCIATES,ARATI
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64 RFA 870/2018-----		PRAMOD KUMAR JAIN & ORS	VIOND TYAGI,VINOD TYAGI
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65 RFA 216/2019-----		RAMAN KUMAR JUNEJA	ADITYA KUMAR CHOUDHARY,VINOD
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67 RFA 965/2018		SUNIL KUMAR BABUTA	AAJAY UPPAL,LALIT KUMAR,AJAY
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CM APPL. 4116/2021			SHARMA,AJAY UPPAL,R K
CM APPL. 4117/2021			DHAWAN,VIKRAM DUA,SAHIL
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68 RFA 1021/2018-----		HARBANS LAL SIKKA	VIJAY K GUPTA,MANISH
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80. RFA 397/2019

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85. RFA 843/2019 CM APPL. 42173/2019	D V NANDA Vs. RANBIR NANDA (DECEASED) THR LRS	SHAHID ALI
86 RFA 871/2019----- CM APPL. 43464/2019 CM APPL. 12378/2023	BALDEV SINGH SEHGAL Vs. KRISHNA KUMARI & ORS	DR SARBJIT SHARMA,MURARI TIWARI,TARUN NARAYAN TYAGI
87 RFA 873/2019 	BALDEV SINGH SEHGAL Vs. VED KUMARI (DECEASED) THR LRS	DR SARBJIT SHARMA,MURARI TIWARI
88 RFA 874/2019 	BALDEV SINGH SEHGAL Vs. SATYAWATI (DECEASED) THR LRS	DR SARBJIT SHARMA,MURARI TIWARI,RAJAT ANEJA
89 RFA 875/2019-----	BALDEV SINGH SEHGAL Vs. RAKESH MAKHIJA & ANR	DR SARBJIT SHARMA,MURARI TIWARI
90 RFA 925/2019 CM APPL. 46159/2019	HARBANS LAL Vs. SONIA KOHLI	SUBODH KUMAR,KANISHK AHUJA
91 RFA 1003/2019 CM APPL. 50426/2019 CM APPL. 54558/2019 (CROSS OBJ.)	RENU MATHUR & ORS Vs. RAMESH CHANDER GUPTA	MANU NAYAR & CO,SACHIN GUPTA & ASSOCIATES
92 RFA 1051/2019 CM APPL. 53353/2019	SHIVRAJ KRISHAN GUPTA Vs. CHANDRA KRISHAN GUPTA & ORS	SANDEEP MITTAL,KUBER GIRI,SANDEEP MITTAL

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CASES OF PREVENTION OF CORRUPTION ACT

1. CRL.A. 11/2013-----| KAMAL AGNIHOTRI VIKAS ARORA
WITH CRL.A. 37/2013 | Vs. CBI

Other Case filed against same P.S.-FIR No. : (CBI-60-A-1995)
CRL.A. 37/2013 filed by ASHOK CHAWLA (D. of Hearing : 05-12-2024)
CRL.A. P.S.-FIR No. : (CBI-60-A-1995)

2. CRL.A. 37/2013-----| ASHOK CHAWLA DHARMISH THANAI,GAGAN MINOCHA
WITH CRL.A. 11/2013 Vs. STATE

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3. CRL.A. 23/2013 BIR SINGH JITENDER KUMAR
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4. CRL.A. 45/2013 VINAY GUPTA RAMESHWAR DAYAL
Vs. CENTRAL BUREAU OF
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Other Case filed against same P.S.-FIR No. : (CBI-30-A-97)
CRL.A. 1405/2012 filed by BHARTI EXPORT & ANR. (D. of Hearing : 12-12-2012)
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5. CRL.A. 67/2013 O P SHARMA V.K.MALIK,ANUPAM S
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6. CRL.A. 125/2013 RAJINDER SINGH PANKAJ SINHA (DHCLSC),SONDHI
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CRL.A. P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-56/2006)

7. CRL.A. 133/2013 STATE SANJAY LAO,RAJEEV CHHIBBER

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8. CRL.A. 200/2013

ROSHAN LAL
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PAWAN KUMAR BAHL

Other Case filed against same P.S.-FIR No. : (CBI-AC-2-2004-A-0001)
CRL.A. 254/2013 filed by MAN MOHAN DUBEY (D. of Hearing : 15-03-2016)
CRL.A. 176/2013 filed by JITENDER MOHAN NAYYAR @ NATINDER MOHAN NAYYAR (D. of Hearing : 06-02-2013)
CRL.A. P.S.-FIR No. : (CBI-AC-2-2004-A-0001)

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1. CRL.A. 9/2009

AKHILESH KUMAR
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L.B.RAI, LOVEKESH SAWHNEY,
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2. CRL.A. 38/2009-----|
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3. CRL.A. 57/2009 |
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4. CRL.A. 84/2009-----|

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7 CRL.A. 109/2009

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8 CRL.A. 170/2009

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9 . CRL.A. 198/2009	RAJPAL SINGH	MADAN GOPAL,M L JADAV,
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P.S.-FIR No. : (ANTI-CORRUPTION BRANCH-3/2006)		
10. CRL.A. 203/2009	VIJAY KUMAR	M.L. YADAV
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